

**ORISSA HIGH COURT****FILING REPORT AS ON :10/08/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
1	BLAPL/0007671/2022	ANANTA RAITA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	DIGAPAHANDI /2 /2022 () //
2	BLAPL/0007672/2022	GANESH BANCHHOR VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	BELPARA /218 /2021 () //
3	BLAPL/0007673/2022	BALARAM KANUNGO VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	JODA /120 /2022 () //
4	BLAPL/0007674/2022	SAGAR MALLICK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BHARATPUR PS /267 /2022 () //
5	BLAPL/0007675/2022	SANKAR ROUT @ RAHUL VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	PARADEEP LOCK /123 /2021 () //
6	BLAPL/0007676/2022	SURYA PATRA VS STATE OF ODISHA	MANORANJAN ACHARYA VS	SHERAGADA /186 /2022 () //
7	BLAPL/0007677/2022	NANDA KISHORE NAYAK VS STATE OF ODISHA	DURGA PRASAD S. MALLICK VS	BANIGOCHA /24 /2021 () //
8	BLAPL/0007678/2022	LAXMAN CHHATI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /207 /2021 () //
9	BLAPL/0007679/2022	SAFIRAJ MAHAMMOD @ RAJ VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	DELANGA /294 /2021 () //
10	BLAPL/0007680/2022	SURATHA BARIHA VS STATE OF ODISHA	TRILOCHAN NANDA VS	CHHEND /49 /2022 () //
11	BLAPL/0007681/2022	TUBULA NAIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SURADA /56 /2019 () //

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12	BLAPL/0007682/2022	JAIRAM @ JAYARAM HARIJAN VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	KOSAGUMUDA /85 /2019 () //
13	BLAPL/0007683/2022	KANHU BISOI @ RUSHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADABAZAR /227 /2021 () //
14	BLAPL/0007684/2022	WAKIL @ WAKIL SINGH VS STATE OF ODISHA	SANGRAM KUMAR DAS VS	ADVA /22 /2021 () //
15	BLAPL/0007685/2022	DR. SARADA PRASANNA BEHERA VS STATE OF ODISHA(VIG.)	SIDDHARTHA SAMAL VS	ROURKELA VIGILANCE /14 /2022 () //
16	BLAPL/0007686/2022	ANANTA KUMAR JENA VS STATE OF ODISHA	ASIT KUMAR JENA VS	BHOGRAI /75 /2022 () //
17	BLAPL/0007687/2022	NEERAJ @ NIRAJ THAKUR VS STATE OF ODISHA	JULU KHANSAMA VS	BELPAHAR /145 /2019 () //
18	BLAPL/0007688/2022	BHOJARAJ RANA VS STATE OF ODISHA	JNYANANANDA PANDA VS	KESINGA /13 /2022 () //
19	BLAPL/0007689/2022	SANJAY KUMAR CHHURIA VS STATE OF ODISHA	KRANTI PRABHA MUKHI VS	ORIENT /38 /2022 () //
20	BLAPL/0007690/2022	BHARAT SETHY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BAGHAMARI /92 /2022 () //
21	BLAPL/0007691/2022	SATURA @ SATRUGHANA PRADHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INFOVALLY UPD BHUBANESWAR /141 /2022 () //
22	BLAPL/0007692/2022	KESHAB RAITA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //
23	BLAPL/0007693/2022	DIL KUMAR BHAGAT	JUGALA KISHORE PANDA	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0007694/2022	AJAY KUMAR	DEBASHIS ROUTRAY	LAXMISAGAR P.S. /343 /2019
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0007695/2022	DOLAGOBINDA @ TALUCHHA ASHIS MOHAPATRA BISHNU PRASAD PRADHAN		PURI TOWN /90 /2022
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0007696/2022	DUSMANT KUMAR SAHOO	HEMANTA KUMAR TRIPATHY	S.P.(CID-CRL),CUTTACK /6 /2022
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0007697/2022	SATYABRATA TANDAKAR	SK. ZAFARULLA	GOCHHAPADA /4 /2022
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0007698/2022	DHARMARAJ NAIK	PRAKASH KUMAR MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0007699/2022	DAYASAGAR BAG @ DAYA	ARUN KUMAR NAYAK	BARGARH SADAR /207 /2022
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0007700/2022	LABANYA CHHATRIA	MANAS KUMAR CHAND	JAIPATNA /413 /2021
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0007701/2022	SAPURA @ SAPIRA PANGI	DIPTI RANJAN BHOKTA	MATHILI /103 /2022
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0007702/2022	RAMA CHANDRA NAIK @ RAMA	BHABANI SHANKAR DASPARIDA	PADAMPUR /99 /2022
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0007703/2022	JAGJIT SINGH	DUSHMANTA SAHOO	MOHANA /88 /2021
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0007704/2022	SARAT KUMAR SETHI	RAMESH CHANDRA MAHARANA	BALICHANDRAPUR /204 /2022
		VS	VS	()

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35	BLAPL/0007705/2022	STATE OF ODISHA MADHABA MEHER VS	MANAS KUMAR CHAND VS	// / /0 ()
36	BLAPL/0007706/2022	STATE OF ODISHA RAJA MAHALIK VS	PRAMOD KUMAR JENA VS	// KHANTAPADA /93 /2022 ()
37	BLAPL/0007707/2022	STATE OF ODISHA GOKULA NAIK @ NAHAK VS	BISWAJIT SAHOO VS	// NAYAGARH SADAR /98 /2022 ()
38	BLAPL/0007708/2022	STATE OF ODISHA SAMBHU SANKAR DIGAL VS	AMULYA RATNA PANDA VS	// / /0 ()
39	BLAPL/0007709/2022	STATE OF ODISHA JAGYANSENA KANHAR VS	AMULYA RATNA PANDA VS	// BALLIGUDA /107 /2019 ()
40	BLAPL/0007710/2022	STATE OF ODISHA TOPHAN DWARI @ BEHERA VS	JAYADEBA BEHERA VS	// KHANDAPARA /150 /2019 ()
41	BLAPL/0007711/2022	STATE OF ODISHA KUNA PATRA VS	JNYANANANDA PANDA VS	// BHAWANIPATNA SADAR /263 /2022 ()
42	BLAPL/0007712/2022	STATE OF ODISHA CHADRA SEKHAR BEHERA VS	SUJIT KUMAR DAS VS	// BARIPADA TOWN /409 /2022 ()
43	BLAPL/0007713/2022	STATE OF ODISHA SUMAN SABAR VS	BIJAYA KUMAR RAGADASUMAN SABAR VS	// KORAPUT SADAR /71 /2022 ()
44	BLAPL/0007714/2022	STATE OF ODISHA RAMESH TANDI VS	MANAS KUMAR CHAND VS	// KHARIAR /180 /2022 ()
45	BLAPL/0007715/2022	STATE OF ODISHA TUSARKANT DAS VS	ASHOK KUMAR SAHOO VS	// HIRAKUD /275 /2020 ()
		STATE OF ODISHA		//

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46	BLAPL/0007716/2022	SRAVAN KUMAR NAIK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JARADA /173 /2022 () //
47	BLAPL/0007717/2022	RAJEDNRA THAKUR VS STATE OF ODISHA	REBATI LATA PANDA VS	MACHHKUND /83 /2021 () //
48	BLAPL/0007718/2022	NARESH PRADHANI VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA SADAR /263 /2022 () //
49	BLAPL/0007719/2022	LITA @ PRADYUMNA BARIK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JATNI P.S. /16 /2021 () //
50	BLAPL/0007720/2022	ALOK SETHY VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	NARASINGHPUR /98 /2022 () //
51	BLAPL/0007721/2022	SAGAR GANGA SWAIN @ SAGARA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADABAZAR /227 /2021 () //
52	BLAPL/0007722/2022	SRIBANTA KANHAR VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHAJURIPADA /61 /2022 () //
53	BLAPL/0007723/2022	GOBINDA BIBHAR VS STATE OF ODISHA	SARAT KUMAR JENA VS	TITILAGARH /142 /2022 () //
54	BLAPL/0007724/2022	MANIK SAHA @ LALA VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	PURUNABAZAR /179 /2022 () //
55	BLAPL/0007725/2022	NANDAN BEHERA @ THEI MANKADA @ BILEI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADABAZAR /227 /2021 () //
56	BLAPL/0007726/2022	DEBA HANTAL @ DEBRAJ AKEL VS STATE OF ODISHA	BABITA SAHU VS	ORKEL /174 /2021 () //
57	BLAPL/0007727/2022	NARENDRA MAHANANDIA	DEBADATTA MOHANTY	BELPAHAR /60 /2022

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		VS	VS	()
58	BLAPL/0007728/2022	STATE OF ODISHA MOHAN TOPPO	JAJATI KESHARI KHUNTIA	// RAJGANGPUR /21 /2022
		VS	VS	()
59	BLAPL/0007729/2022	STATE OF ODISHA SANJAYA NANDI	CHIRANJAYA MOHANTY	// CHANDABALI /195 /2022
		VS	VS	()
60	BLAPL/0007730/2022	STATE OF ODISHA SACHIN KUMAR CHHATA	UMA CHARAN MISHRA	// S.P.(CID-CRL),CUTTACK /14 /2021
		VS	VS	()
61	CMAPL/0000342/2022	STATE OF ODISHA VISHAL THAKER	JYOTIRMAYA SAHOO	// //
		VS	VS	()
62	CMAPL/0000343/2022	SOBHA JOSHI SRINIBAS KHUNTIA	ADV.	// //
		VS	VS	()
63	CMAPL/0000344/2022	STATE OF ODISHA GOBINDA BINDHANI	ADV	// //
		VS	VS	()
64	CMAPL/0000345/2022	STATE OF ODISHA GANESWAR SAHOO	ANSHURAM MISHRA	// //
		VS	VS	()
65	CMAPL/0000346/2022	MADHUSUDAN DASH FR RABI SABHA SUNDAR	ADV	// //
		VS	VS	()
66	CMAPL/0000347/2022	STATE OF ODISHA RANJAN KUMAR MAHAPATRA	ADV	// //
		VS	VS	()
67	CMAPL/0000348/2022	STATE OF ODISHA UNION OF INDIA	CHANDRAKANTA PRADHAN, SR.P.C.	// //
		VS	VS	()
		KESHAB CHANDRA MOHAPATRA		//
68	CMP/0000737/2022	KANAKALATA MAHAL	SUVASHISH PATTANAİK	// //
		VS	VS	()

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69	CMP/0000738/2022	PANKAJINI DAS @ MOHANTY VISHNU DEO ROY VS RAJESH KUMAR TIWARI	RAJESH KUMAR MAHAPATRA VS	// // ()
70	CMP/0000739/2022	JOGENDRA KUMAR OJHA VS KRUSHNA CHANDRA OJHA	BAMADEV BARAL VS	// // ()
71	CMP/0000740/2022	MANOJ KUMAR ROUT VS SRIKANTA CHARAN MOHANTY	DWARIKA PRASAD MOHANTY VS	// // ()
72	CMP/0000741/2022	GANTA LINGARAJ REDDY VS BACHU JUDHISTIR REDDY	SAUBHAGYA KUMAR SAMAL VS	// // 1st ADDL CIVIL JUDGE(SD), BERHAMPUR(Ganjam) CS/0000321/2012
73	CMP/0000742/2022	MOHAMMAD GAFFAR KHAN VS MD.MOULIM	S.S.RAO VS	// // ()
74	CMP/0000743/2022	NIMAI CHARAN DUTTA VS THE COLLECTOR, BALASORE	MANOJ KUMAR PATI VS	// // CIVIL JUDGE (JD),JALESWAR(Baleshwar) IA/0000064/2022
75	CMP/0000744/2022	MRUTYUNJAYA SWAIN VS NIRANJAN SWAIN	RABI NARAYAN BEHERA VS	// // ()
76	CMP/0000745/2022	BHABANI SHANKAR BAGH VS DUSHMANTA KUMAR NAYAK	P.C.CHHINCHANI VS	// // ()
77	CMP/0000746/2022	NAMITA KUMARI TRIPATHY VS AMITALATA MOHARANA	AJODHYA RANJAN DASH VS	// // ()
78	CMP/0000747/2022	LAXMI NARAYAN MOHANTY VS PAHALI MUKHI	PRASANTA KUMAR SAHOO VS	// // CIVIL JUDGE (SD),ANGUL(Anugul *) IA/0000137/2018
79	CMP/0000748/2022	PURNA CHANDRA PANDA VS BHAGYALAKSHMI SAHU @ PANDA	LALATENDU SAMANTARAY VS	// // ()

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80	CONTC/0005164/2022	ABHAYA KUMAR NAYAK VS SATYABRATA SAHOO,I.A.S.	ADV VS	// 0 //
81	CONTC/0005165/2022	BULU IRINGAI VS AUROBINDA PADHY, I.A.S.	ADV VS	// 0 //
82	CONTC/0005166/2022	SRIKANTA PRASAD PARIDA VS BISHNUPADA SETHI, PRINCIPAL SECY., S AND ME DEPT.	ADV VS	// 0 //
83	CONTC/0005167/2022	PRAMOD KUMAR CHOUDHURY VS BISHNUPADA SETHI, PRINCIPAL SECY TO GOVT., S AND ME DEPT	ADV VS	// 0 //
84	CONTC/0005168/2022	MANJUBALA PANDA VS BISHNUPADA SETHI, PRINCIPAL SECY., S AND ME DEPT.	ADV VS	// 0 //
85	CONTC/0005169/2022	B.PRASADA RAO VS PRADEEP KUMAR PATRA, C.D.M AND P.H.O, GAJAPATI	ADV VS	// 0 //
86	CONTC/0005170/2022	RAMESH CHANDRA GOUDA VS DR PRADEEP KUMAR PATRA, C.D.M AND P.H.O, GAJAPATI	ADV VS	// 0 //
87	CONTC/0005171/2022	JAGANNATH ACHARYA VS DR PRADEEP KUMAR PATRA, C.D.M AND P.H.O, GAJAPATI	ADV VS	// 0 //
88	CONTC/0005172/2022	RAKHALA CHANDRA ROUT VS BISHNUPADA SETHI, I.A.S.	ADV VS	// 0 //
89	CONTC/0005173/2022	AJIT KUMAR BEHURA VS SANJAYA SINGH, I.A.S.	GOPAL SINHA VS	// 0 //
90	CONTC/0005174/2022	SANTOSH KUMAR PARIDA VS SUBHA SHARMA, I.A.S	ADV VS	// 0 //
91	CONTC/0005175/2022	DUKHIRAM TUDU	GOPAL SINHA	//



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		VS	VS	0
92	CONTC/0005176/2022	G.MATHI VATHANAN, I.A.S		//
		MANAS BEHERA	GOPAL SINHA	//
		VS	VS	0
93	CONTC/0005177/2022	G.MATHI VATHANAN, I.A.S		//
		AKSHAYA KUMAR SAHOO	ADV	//
		VS	VS	0
94	CONTC/0005178/2022	CHAKRAVARTI SINGH RATHORE, COLLECTOR AND D.M, JAJPUR		//
		NIRANJAN TRIPATHY	ADV	//
		VS	VS	0
95	CONTC/0005179/2022	G.MATHIVATHAN, SECU., H ADN UD DEPT.		//
		JYOTSHNA ROY	ADV	//
		VS	VS	0
96	CONTC/0005180/2022	BHASKAR SHARMA, SECY., WOMEN AND CHILD DEVELOPMENT AND MS DEPT.		//
		MANJUBALA NAYAK	ADV	//
		VS	VS	0
97	CONTC/0005181/2022	PARUL PATWARI, COLLECTOR AND D.M, JAGATSINGHPUR		//
		MANJUBALA NAYAK	ADV	//
		VS	VS	0
98	CONTC/0005182/2022	VISHAL K. DEV, PRINCIPAL SECY., FINANCE DEPT.		//
		HARA PANCHABIHAR	ADV	//
		VS	VS	0
99	CONTC/0005183/2022	DR. UMAKANTA SATAPATHY, DIRECTOR OF MEDICAL EDUCATION AND TRAINING, BBSR, KHURDA		//
		BASANTI PANCHABIHAR	ADV	//
		VS	VS	0
100	CONTC/0005184/2022	RAJ KUMAR SHARMA, PRINCIPAL SECY., H AND FW DEPT.		//
		GYANA RANJAN PRADHAN	ADV	//
		VS	VS	0
101	CONTC/0005185/2022	SURENDRA KUMAR, I.A.S.		//
		LACHHAMA BEWA	CHITTARANJAN PATTNAIK	//
		VS	VS	0
102	CONTC/0005186/2022	DHANANJAYA KISSAN, OAS, SPECIAL LAND OFFICER RENGALI DAM PROJECT, ANUGUL		//
		SUDHANSU SEKHAR PATTNAIK	ADV	//
		VS	VS	0

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103	CONTC/0005187/2022	R.K.SHARMA, I.A.S. CHHABINDRA KUMAR SAMAL VS	ADV VS	// // 0
104	CONTC/0005188/2022	R.K.SHARMA, I.A.S. SATYA PRAKASH SAHOO VS	ADV VS	// // 0
105	CONTC/0005189/2022	ANU GARG, PRINCIPAL SECY., W.R DEPT. PURNA CHANDRA MAJHI VS	ADV VS	// // 0
106	CONTC/0005190/2022	ASWINI CHOUDHURY, ADDL. SECY., F AND E DEPT. MANINDRA KUMAR PATEL VS	SAMEER KUMAR DAS VS	// // 0
107	CONTC/0005191/2022	ANU GARG, I.A.S. BIPIN KUMAR MALLICK VS	SAMEER KUMAR DAS VS	// // 0
108	CONTC/0005192/2022	ANU GARG, I.A.S. AJIT KUMAR BEHERA VS	SAMEER KUMAR DAS VS	// // 0
109	CONTC/0005193/2022	ANU GARG, I.A.S. AKSHAYA KUMAR BARIK VS	PATITPABAN MISHRA VS	// // 0
110	CONTC/0005194/2022	COMMISSIONER(TRANSPORT),STATE TRANSPORT AUTHORITY,CUTTACK NABIN PRADHAN VS	ADV VS	// // 0
111	CONTC/0005195/2022	SEEMA SABITA KULLU, TAHASILDAR, JHARBANDH TAHASIL, BARGARH SRINIBAS NANDA VS	G.K.NANDA VS	// // 0
112	CONTC/0005196/2022	ASWATHI.S, I.A.S. ANIL KUMAR PATTANAIAK VS	ADV VS	// // 0
113	CONTC/0005197/2022	G.MATHI VATHANAN,I.A.S. SATYABRATA MOHANTY VS	ADV VS	// // 0
		BISWAJIT GHOSH, SUPERINTENDENT OF SANSKRIT STUDIES., ODISHA,PUIRI		//

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114	CONTC/0005198/2022	PARBATI MOHANTY VS	ADV VS	// ()
115	CONTC/0005199/2022	BISWAJIT GHOSH, SUPERINTENDENT OF SANSKRIT STUDIES., ODISHA,PUIRI PADURAM JAGAT VS	ADV VS	// () //
116	CONTC/0005200/2022	BISHNUPADA SETHI, I.A.S. PURNA CHANDRA PATTANAİK @ CHANDRA SEKHAR PATTANAİK PRADHAN VS	ADV VS	// () //
117	CONTC/0005201/2022	UNDER SECY. TO GOVT. OF ODISHA F AND E DEPT. ANILA KRUSHNA PATTANAİK VS	ADV VS	// () //
118	CONTC/0005202/2022	SANGRAMJIT NAIK, DIRECTOR,MUNICIPAL ADMINISTRATION CUM EX OFFICIO ADDL.SECY., H AND UD DEPT. BHAGYALATA KHATEI VS	ADV VS	// () //
119	CONTC/0005203/2022	ANU GARG,PRINCIPAL SECY., WR DEPT. RAMESH CHANDRA ROUSTRAY VS	ADV VS	// () //
120	CONTC/0005204/2022	BIRANCHI NARAYAN MOHANTY,DIRECTOR ELEMENTARY EDU. SANTOSH KUMAR SAHOO VS	ADV VS	// () //
121	CONTC/0005205/2022	ANU GARG,I.A.S. SUKANTA DAS VS	ADV VS	// () //
122	CONTC/0005206/2022	SIBA PRASAD SWAIN, MANAGING DIRECTOR STATE COOPERATIVE AGRICULTURAL AND RURAL DEVELOPMENT BANK. AJAY KUMAR MOHAPATRA VS	ADV VS	// () //
123	CONTC/0005207/2022	VIR VIKRAM YADAV,PRINCIPALSECY., WORKS DEPT. MALATI MOHAPATRA VS	ADV VS	// () //
124	CONTC/0005208/2022	NIRANJAN BEHERA,D.E.O,JAGATSINGHPUR SARASWATI BEHERA VS	J.R.DASH VS	// () //
125	CONTC/0005209/2022	MANARANJAN NANDA, RETIRED EX ENGINEER IN CHIEF PUBLIC HEALTH UNNATI DEBAKI GOUDA	ADV	//

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		VS	VS	()
126	CONTR/0000041/2022	SANGRAMJIT NAYAK, DIRECTOR OF MUNICIPAL ADMINISTRATION H AND UD DEPT. RUPASREE CHAMPATI	ADV	// /0
		VS	VS	()
127	CRLA/0000636/2022	SIDDHARATH KATARIA, I.P.S. SANJAY KUMAR ROUTRAY	SAROJ KUMAR DASH	// NIRAKARPUR /87 /2022
		VS	VS	()
128	CRLA/0000637/2022	STATE OF ODISHA HEMANTA BHUE @ KALIA BHUE @ KALIA	ARJUNA CHARANA BEHERA	// AMBABHONA /96 /2015
		VS	VS	()
129	CRLA/0000638/2022	STATE OF ODISHA RABINDRA PRADHAN	LAXMAN PRADHAN	// BHANJANAGAR /126 /2004
		VS	VS	()
130	CRLA/0000639/2022	STATE OF ODISHA BISWANATH BALIARSINGH	RANJITA DHAL	// KANAS /74 /2012
		VS	VS	()
131	CRLA/0000640/2022	STATE OF ODISHA SUSANTA KHANDAPAN @ KANDHPAN	JULU KHANSAMA	// SUNABEDA /139 /2017
		VS	VS	()
132	CRLA/0000641/2022	STATE OF ODISHA LIPU @ AJIT KUMAR BARIK	ASHOK KUMAR SAHOO	// MARSHAGHAI /76 /2022
		VS	VS	()
133	CRLA/0000642/2022	STATE OF ODISHA KAILASH CHANDRA BADU	GOPINATH MISHRA	// KAKIRIGUMMA /56 /2016
		VS	VS	()
134	CRLA/0000643/2022	STATE OF ODISHA MADAN BEHERA	GOPAL KRUSHNA MOHANTY	// KAMAKHYANAGAR /222 /2021
		VS	VS	()
135	CRLLP/0000032/2022	STATE OF ODISHA STATE OF ODISHA	JANMEJAYA KATIKIA, AGA	// PARJANG /47 /2005
		VS	VS	()
136	CRLMA/0000203/2022	KHAGA @ KHAGESWAR @ SANJAY SAHU MANA MOHAN DAS	SARADA PRASAD DASH	// SORO /116 /2021
		VS	VS	()

**ORISSA HIGH COURT**

**FILING REPORT AS ON :10/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMA/0000204/2022	STATE OF ODISHA JYOTI RANJAN RAY VS	ADV VS	// / /0 ()
138	CRLMA/0000205/2022	STATE OF ODISHA RABI BISOI VS	ADV. VS	// MACHHKUND /123 /2021 ()
139	CRLMA/0000206/2022	STATE OF ODISHA UMESH CHANDRA PADHI VS	DEBASHIS ROUTRAY VS	// CHANDRASEKHARPUR /439 /2021 ()
140	CRLMA/0000207/2022	STATE OF ODISHA UMESH CHANDRA PADHI VS	DEBASHIS ROUTRAY VS	// CHANDRASEKHARPUR /131 /2022 ()
141	CRLMA/0000208/2022	STATE OF ODISHA BIBHUTI BHUSAN PATEL VS	ADV. VS	// / /0 ()
142	CRLMA/0000209/2022	LIPIKA PATEL UMESH CHANDRA PADHI VS	DEBASHIS ROUTRAY VS	// CHANDRASEKHARPUR /132 /2022 ()
143	CRLMA/0000210/2022	STATE OF ODISHA PRABINA BISWAL VS	SMRUTI RANJAN MOHAPATRA VS	// BARI /13 /2019 ()
144	CRLMC/0002172/2022	STATE OF ODISHA KUMUDA MOHAPATRA@KUMUDA CHANDRA MOHAPATRA VS	SRINNA KUMAR MISHRA VS	// PARLAKHEMUNDI /143 /2020 ()
145	CRLMC/0002173/2022	STATE OF ODISHA PADMA MUKHA SABAR VS	J.N.PANDA VS	// JUNAGARH /5 /2012 ()
146	CRLMC/0002174/2022	STATE OF ODISHA PRABHATA KUMAR NAYAK VS	SARADA PRASAD DASH VS	// BALIKUDA /2 /2004 ()
147	CRLMC/0002175/2022	STATE OF ODISHA SUBAS SINGH VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// MANGALA BAG /102 /2010 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMC/0002176/2022	BALARAM MAHALIK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SIMULIA /62 /2019 () //
149	CRLMC/0002177/2022	SUBAS SINGH VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	G.R.P.S. /90 /2008 () //
150	CRLMC/0002178/2022	MANOJ KUMAR MOHAPATRA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	JAJPUR TOWN /200 /2017 () //
151	CRLMC/0002179/2022	NARAYAN SAMAL VS STATE OF ODISHA	LAXMI SHARMA VS	/ /0 () //
152	CRLMC/0002180/2022	SK.LUKMAN VS STATE OF ODISHA	ARJEET MISHRA VS	TELKOI /69 /2022 () //
153	CRLMC/0002181/2022	RAMA CHANDRA PRADHAN VS SMITARANI PRADHAN	RAMA CHANDRA JENA VS	/ /0 () //
154	CRLMC/0002182/2022	MALAYA KUMAR BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE TOWN /180 /2017 () //
155	CRLMC/0002183/2022	JAFARULLA KHAN@PINTU@ZAFRULLA AHEMAD <del>KHAN</del> VS STATE OF ODISHA	<del>KHAN</del> ZAFARULLA VS	/ /0 () //
156	CRLMC/0002184/2022	JOSEPH DIGAL VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 () //
157	CRLMC/0002185/2022	MINAKSHI JENA VS STATE OF ODISHA	BANSHIDHAR BAUG VS	BHARATPUR PS /221 /2022 () //
158	CRLMC/0002186/2022	SIBA@SHIBA PRASAD MISHRA VS STATE OF ODISHA	BHOJARAJ SETH VS	/ /0 () //
159	CRLMC/0002187/2022	RAMAKANTA BHAL	JAYAKRISHNA MOHAPATRA	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	CRLMC/0002188/2022	STATE OF ODISHA SUJAY SINGH	PRAMOD KUMAR JENA	// BALASORE TOWN /149 /2019
		VS	VS	()
161	CRLMC/0002189/2022	STATE OF ODISHA HAYAT ALI KHAN	HEMENDRA SAMAL	// MALGODOWN /121 /2018
		VS	VS	()
162	CRLMC/0002190/2022	STATE OF ODISHA TUNU@PRAMOD PRADHAN	SAROJ KUMAR PADHI	// PIPLI /310 /2007
		VS	VS	()
163	CRLMC/0002191/2022	STATE OF ODISHA BIDYUT BHUSAN KAR	M.R.MAHAPATRA	// KHURDA P.S. /209 /2002
		VS	VS	()
164	CRLMC/0002192/2022	STATE OF ODISHA LIPIKA BEHERA	JYOTIRMAYA SAHOO	// RAMBHA (KHALLIKOTE) /417 /2020
		VS	VS	()
165	CRLMC/0002193/2022	STATE OF ODISHA GHANASHYAM BEHERA@GHANA	JYOTIRMAYA SAHOO	// RAMBHA (KHALLIKOTE) /3 /2011
		VS	VS	()
166	CRLMC/0002194/2022	STATE OF ODISHA SARASWATI HALDAR	BABITA SAHU	// / /0
		VS	VS	()
167	CRLMC/0002195/2022	STATE OF ODISHA SIDHU MAJHI	NEPOLEON SAHANI	// TANGI (KHURDA) /70 /2020
		VS	VS	()
168	CRLMC/0002196/2022	STATE OF ODISHA NARENDRA MAHALIK@NANDI MAHALIK	PRAVASH CHANDRA JENA	// BASTA /126 /2022
		VS	VS	()
169	CRLMC/0002197/2022	STATE OF ODISHA MANUA NAYAK	AKSHAYA KUMAR SAHOO	// BEGUNIA P.S. /196 /2016
		VS	VS	()
170	CRLMC/0002198/2022	STATE OF ODISHA BIRENDRA KUMAR PADHI	CHANDAN SAMANTARAY	// DEOGARH /274 /2016
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMC/0002199/2022	STATE OF ODISHA PRATAP KUMAR JENA VS	ACHYUTANANDA PATTANAIK VS	// BHANDARIPOKHARI /110 /2021 ()
172	CRLMP/0001640/2022	STATE OF ODISHA MATAJI SAMAL VS	BISWARANJAN DALAI VS	// / /0 ()
173	CRLMP/0001641/2022	STATE OF ODISHA CHINMAYEE PANDA VS	DEEPAK KU. SAHOO VS	// / /0 ()
174	CRLMP/0001642/2022	STATE OF ODISHA SHANTILATA BARIK VS	RANJITA DHAL VS	// / /0 ()
175	CRLMP/0001643/2022	STATE OF ODISHA N.CHIRANJIBI RAO VS	SOU MENDRA PATTANAIK VS	// BERHAMPUR TOWN /108 /2022 ()
176	CRLMP/0001644/2022	STATE OF ODISHA JASODA SAHOO VS	MANAS CHAND VS	// / /0 ()
177	CRLMP/0001645/2022	STATE OF ODISHA ASHISH KUMAR VS	MANAS CHAND VS	// / /0 ()
178	CRLMP/0001646/2022	DIRECTOR OF VIGILANCE ODISHA V.RABINDRANATH PATRO VS	SARADA PRASAD DASH VS	// / /0 ()
179	CRLMP/0001647/2022	V.JHANSIRANI PATRO DAMBARUDHAR SAHOO VS	GOKHA BEHERA VS	// / /0 ()
180	CRLMP/0001648/2022	BIGHNESWAR SATPATHY NARESH KUMAR NAYAK VS	SASMITA NANDA VS	// / /0 ()
181	CRLMP/0001649/2022	STATE OF ODISHA BHAJARAM SABAT VS	SUBHAM SHARMA VS	// / /0 ()
		STATE OF ODISHA		//



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CRLMP/0001650/2022	KABITA SETHI VS STATE OF ODISHA	SATYABRATA SENAPATI VS	//0 () //
183	CRLMP/0001651/2022	GANESWAR MANDHATA VS STATE OF ODISHA	NEPOLEON SAHANI VS	//0 () //
184	CRLMP/0001652/2022	BHUMIKA BEHERA VS STATE OF ODISHA	SANJIT KUMAR DAS VS	//0 () //
185	CRLMP/0001653/2022	RAJNI MAJHI VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	//0 () //
186	CRLMP/0001654/2022	G.JAGAN MOHAN RAO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
187	CRLMP/0001655/2022	SANJAY KUMAR JENA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
188	CRLMP/0001656/2022	BIDYADHAR BARIK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
189	CRLMP/0001657/2022	ANJUM BIBI @ BEGUM VS STATE OF ODISHA	PRADEEP KUMAR DASH VS	//0 () //
190	CRLMP/0001658/2022	PRASHANTA KUMAR DASH VS STATE OF ODISHA	RAJEET ROY VS	//0 () //
191	CRLREV/0000374/2022	SIBARAM SAHU VS STATE OF ODISHA	AKSHAYAY KUMAR DORA VS	MAHILA (BERHAMPUR) /105 /2021 () //
192	CRLREV/0000375/2022	S.SHYAMAL RAO ACHARY VS STATE OF ODISHA	LAMBODOR ACHARI VS	G.UDAYAGIRI /23 /1997 () //
193	CRLREV/0000376/2022	AMIT KUMAR MOHANTY	ALOK KUMAR PANDA	BARBIL /182 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
194	CRLREV/0000377/2022	GOPINATH BARIK	AMIT KUMAR NATH	//0
		VS	VS	()
		STATE OF ODISHA		//
195	CRLREV/0000378/2022	BHASKAR BEHERA	SANJIB KUMAR BHANJADEO	BEGUNIA P.S. /193 /2013
		VS	VS	()
		STATE OF ODISHA		//
196	FAO/0000322/2022	MANAGER, NATIONAL INSURANCE CO.LTD	PRASANTA KUMAR MAHALI	//
		VS	VS	()
		KAHNU MALIK		//
197	FAO/0000323/2022	MANAGER, NATIONAL INSURANCE CO. L.T.D	PRASANTA KUMAR MAHALI	//
		VS	VS	()
		GOBINDA CHANDRA SWAIN		//
198	FAO/0000324/2022	MANAGER LEGAL, T.P.HUB, M/S. SHIRAM GENERAL INSURANCE CO.LTD	PRASANTA KUMAR MAHALI	//
		VS	VS	()
		SAROJ BARAL		//
199	FAO/0000325/2022	MANAGER LEGAL, T.P.HUB, M/S. SHIRAM GENERAL INSURANCE CO.LTD vs	PRASANTA KUMAR MAHALI	//
		VS	VS	()
		HEMA PRADHAN		//
200	LAA/0000035/2022	BASUDEV PODH	KRUSHNA CHANDRA DASH	//
		VS	VS	()
		SPL.LAND ACQUISITION OFFICER, LOWER INDRA IRRIGATION PROJECT, NUAPADA		//
201	MACA/0000400/2022	LAXMI DAS	PRADEEP KUMAR MISHRA	//
		VS	VS	()
		HIMANSI DALAI		//
202	MACA/0000401/2022	AUTHORIZED SIGNATORY CHOLAMANDALAM MS GENERAL INSURANCE CO. L.T.D	PRASANTA KUMAR MAHALI	//
		VS	VS	()
		SWETA KUMAR NAYAK		//
203	MATA/0000154/2022	SADA NANDA SAHOO	MANOJ KUMAR MOHANTY 2	//
		VS	VS	()
		PUJARINI SAHOO		//
204	MATA/0000155/2022	SUBHADRA SAHOO	M.M.SWAIN	//
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	MATA/0000156/2022	DEEPAK KUMAR PATRO DIPTIMAYEE NAYAK VS	SMRUTI RANJAN MOHAPATRA VS	// // ()
206	MATA/0000157/2022	SIDHARTHA SANKAR MOHANTY DR. PRADEEP KUMAR PRADHAN VS	AKSHAYA KUMAR SAHOO VS	// // ()
207	RPFAM/0000174/2022	REENA MIRDHA GULSHAN SWAIN VS	TAPASWINI SINHA VS	// // ()
208	RPFAM/0000175/2022	SANDHYARANI LENKA CHITTARANJAN MISHRA VS	DEEPALI MAHAPATRA VS	// // ()
209	RSA/0000188/2022	KABITA TRIPATHY BIDYADHAR MOHAPATRA VS	TUSAR KUMAR MISHRA VS	// // ()
210	RSA/0000189/2022	MURALIDHAR PRADHAN KHIRODBALA MAHARANA VS	DWARIKA PRASAD MOHANTY VS	// // ()
211	RVWPET/0000185/2022	SARBESWAR MAHARANA SARAT CHANDRA SATAPATHY VS	ADV VS	// // ()
212	RVWPET/0000186/2022	STATE OF ODISHA KANHU CHARAN SAHOO VS	ADV VS	// // ()
213	TRP(C)/0000292/2022	SAMBIT KUMAR SAHOO SANTILATA PRUSTY VS	ANOOP MISHRA VS	// // CIVIL JUDGE (SD),PATNAGARH(Balangir)
214	TRP(C)/0000293/2022	SHIBANI PRUSTY SUPRIYA TRIPATHY@DASH VS	MISHIR SAHOO VS	// // ()
215	TRP(C)/0000294/2022	JYOTI PRAKASH TRIPATHY SANTOSH PARIDA VS	AMITAV TRIPATHY VS	// // ()
		BUDHIA PARIDA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	TRP(C)/0000295/2022	SABANA BEGUM VS SK.ABDUL ISRAR	DURGA PRASAD JENA VS	// 0 //
217	TRP(C)/0000296/2022	DEEPANJALI BEHERA VS DINESH KUMAR SAMAL	P.C.PATTANAİK VS	// 0 //
218	TRP(C)/0000297/2022	SUSMITA NANDA VS NISHIT RANJAN PARIDA	BEDA PRAKASH PANDA VS	// 0 //
219	TRPCRL/0000068/2022	PITA BASH DASH VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATTAMUNDAI/124 /2022 0 //
220	WA/0001076/2022	STATE OF ODISHA VS CHATURBHUJA NAYAK	AJAYA KUMAR NANDA, AGA VS	// 0 //
221	WA/0001077/2022	STATE OF ODISHA VS BIHARILAL PRADHAN	UTTAM KUMAR SAHOO, ASC VS	// 0 //
222	WA/0001078/2022	STATE OF ODISHA VS KASINATH NAYAK	UTTAM KUMAR SAHOO, ASC VS	// 0 //
223	WA/0001079/2022	PRADIPTA KUMAR CHOUDHURY VS ODISHA STATE CO OPERATIVE BANK LTD., BBSR	DIGAMBARA MISHRA VS	// 0 //
224	WA/0001080/2022	MANASHREE NAYAK VS COLLECTOR,BHADRK	SUSHANTA KUMAR JOSHI VS	// 0 //
225	WA/0001081/2022	SUSANTA BHUPATI VS THE SUB COLLECTOR, MALKANGIRI	GOPINATH MISHRA VS	// 0 //
226	WA/0001082/2022	DR. PRAVAKAR DUARI VS STATE OF ODISHA	AMIYA KUMAR MISHRA - 2 VS	// 0 //
227	WA/0001083/2022	SASWATI JENA	BISHNU PRASAD PRADHAN	//

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
228	WP(C)/0020168/2022	DR.PRIYARANJAN MARAL SATYANARAYAN BHANJA	SARADA PRASAD DASH	//
		VS	VS	0
229	WP(C)/0020169/2022	STATE OF ODISHA NITESH KUMAR	ALOK KUMAR PANDA	//
		VS	VS	0
230	WP(C)/0020170/2022	UNION OF INDIA SANTAP KUMAR JENA	TRILOCHAN RATH	//
		VS	VS	0
231	WP(C)/0020171/2022	CENTRAL ADMINISTRATIVE TRIBUNAL, CUTTACK BENCH SURYA KANTA PUJHARY	ALOK KUMAR PANDA	//
		VS	VS	0
232	WP(C)/0020172/2022	STATE OF ODISHA CHITA RANJAN BISWAL	ACHYUTANANDA PATNAIK	//
		VS	VS	0
233	WP(C)/0020173/2022	STATE OF ODISHA JHADESWAR MALLICK	PRAVASH CHANDRA JENA	//
		VS	VS	0
234	WP(C)/0020174/2022	STATE OF ODISHA JHARANA DANDPAT	PRAVASH CHANDRA JENA	//
		VS	VS	0
235	WP(C)/0020175/2022	STATE OF ODISHA PRASANTA KUMAR NAYAK	SUKANTA KUMAR NAYAK	//
		VS	VS	0
236	WP(C)/0020176/2022	SUB DIVISIONLA MAGISTRATE, BHADRAK RAMESH CHANDRA BAL	HRUDANANDA MOHAPATRA	//
		VS	VS	0
237	WP(C)/0020177/2022	STATE OF ODISHA PURNA CHANDRA DASH	SHARMISTHA SAMAL	//
		VS	VS	0
238	WP(C)/0020178/2022	STATE OF ODISHA CHANDRAMANI GARNAYAK	SHARMISTHA SAMAL	//
		VS	VS	0

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239	WP(C)/0020179/2022	STATE OF ODISHA NARAYAN BEHERA VS	HRUDANANDA MOHAPATRA VS	// // 0
240	WP(C)/0020180/2022	STATE OF ODISHA ARJUNA SAHOO VS	SHARMISTHA SAMAL VS	// // 0
241	WP(C)/0020181/2022	STATE OF ODISHA BASANTA KUMAR BAGH VS	SUBHANKAR ROUT VS	// // 0
242	WP(C)/0020182/2022	STATE OF ODISHA PRASAN KUMAR DASH VS	SHARMISTHA SAMAL VS	// // 0
243	WP(C)/0020183/2022	STATE OF ODISHA KUMUDA CHANDRA PRADHAN VS	SHARMISTHA SAMAL VS	// // 0
244	WP(C)/0020184/2022	STATE OF ODISHA NARAYANA TANDI VS COLLECTOR AND DM., BARGARH	PRASANNA KUMAR MISHRA VS	// // 0
245	WP(C)/0020185/2022	STATE OF ODISHA MANDAKINI PATEL VS	SHARMISTHA SAMAL VS	// // 0
246	WP(C)/0020186/2022	STATE OF ODISHA PRADEEP KUMAR MOHAPATRA VS	ANURAG PATI VS	// // 0
247	WP(C)/0020187/2022	STATE OF ODISHA SAGARIKA HAZRA VS	SHARMISTHA SAMAL VS	// // 0
248	WP(C)/0020188/2022	STATE OF ODISHA DILESWAR PRADHAN VS	SHARMISTHA SAMAL VS	// // 0
249	WP(C)/0020189/2022	STATE OF ODISHA SABITA BALA PRADHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// // 0 //

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250	WP(C)/0020190/2022	SUSHAMA NAIK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
251	WP(C)/0020191/2022	PRATAP CHANDRA NANDA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
252	WP(C)/0020192/2022	TAPASWINI DAS VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
253	WP(C)/0020193/2022	KAMALA SHARMA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
254	WP(C)/0020194/2022	PRADEEP KUMAR PRADHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
255	WP(C)/0020195/2022	RATNAKAR SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
256	WP(C)/0020196/2022	SUSANTA KUMAR PAL VS BIDYANJANA DAS	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
257	WP(C)/0020197/2022	H.L. INFRASTRUCTURE, KEONJHAR VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
258	WP(C)/0020198/2022	RANAJIT KISHAN VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
259	WP(C)/0020199/2022	DR. GYANARANJAN PATI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
260	WP(C)/0020200/2022	LOCHAN KISHAN VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
261	WP(C)/0020201/2022	SURESH KUMAR BALLIARSINGH	PRAFULLA KUMAR MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ORISSA		//
262	WP(C)/0020202/2022	KISHORE CHANDRA PATASANI	GOPAL SINHA	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0020203/2022	TAPAN KUMAR NAIK	SANGRAMJIT PANDA	//
		VS	VS	0
		STATE OF ORISSA		//
264	WP(C)/0020204/2022	PRANAB KUMAR BARIK	SANGRAMJIT PANDA	//
		VS	VS	0
		STATE OF ORISSA		//
265	WP(C)/0020205/2022	PRAJNYA PARAMITA PATRA	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ORISSA		//
266	WP(C)/0020206/2022	PRAFULLA KUMAR KHATUA	MANOJ KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0020207/2022	UPENDRA SAHUKAR	S.K.DAS	//
		VS	VS	0
		STATE OF ORISSA		//
268	WP(C)/0020208/2022	SURAJ KUMAR SWAIN	A.K.JENA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0020209/2022	JANMA SA	DIPTI RANJAN BHOKTA	//
		VS	VS	0
		STATE OF ORISSA		//
270	WP(C)/0020210/2022	PRATAP KUMAR TRIPATHY	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0020211/2022	SNEHALATA PRADHAN	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0020212/2022	ASHOK NAIK	DEBASIS PANIGRAHI	//
		VS	VS	0



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0020213/2022	STATE OF ODISHA JOGENDRA KUMAR NAYAK VS	KRISHNA CHANDRA SAHU VS	// // ()
274	WP(C)/0020214/2022	STATE OF ODISHA CHANDAN KUMAR LIMALA VS	SATYABRATA MOHANTY VS	// // ()
275	WP(C)/0020215/2022	GOVT. OF ODISHA KHURDA SPORTS ASSOCIATION VS	SUVALAXMI DEVI VS	// // ()
276	WP(C)/0020216/2022	STATE OF ODISHA SASMITA NAYAK VS	SAMEER KUMAR DAS VS	// // ()
277	WP(C)/0020217/2022	STATE OF ODISHA ABHISEK BISOI VS	SUBASH CH PANI VS	// // ()
278	WP(C)/0020218/2022	STATE OF ODISHA JAGABANDHU BEHERA VS	SUBASH CH PANI VS	// // ()
279	WP(C)/0020219/2022	STATE OF ODISHA BIJU JANATA DAL, BBSR VS	SARADA PRASANNA SARANGI VS	// // ()
280	WP(C)/0020220/2022	CHIEF COMMNR. OF IT, ORISSA REGION, BBSR BALABHADRA BEHERA VS	SUBASH CH PANI VS	// // ()
281	WP(C)/0020221/2022	STATE OF ODISHA JITENDRA NATH VS	ASHOK KUMAR ROUT VS	// // ()
282	WP(C)/0020222/2022	R.T.O.,CUTTACK CHITA RANJAN SARANGI VS	ASHOK KUMAR ROUT VS	// // ()
283	WP(C)/0020223/2022	R.T.O.,CUTTACK GIRIDHARI JENA VS	BIPIN KUMAR NAYAK VS	// // ()
		STATE OF ODISHA		//

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284	WP(C)/0020224/2022	RAJBINDER KAUR VS R.T.O.,SAMBALPUR	ASHOK KUMAR ROUT VS	// 0 //
285	WP(C)/0020225/2022	KRISHNA ORAM VS STATE OF ORISSA	SIDHESWAR MALLIK VS	// 0 //
286	WP(C)/0020226/2022	RANJITA INFRA DEVELOPER PVT. LTD., RAYAGADA VS STATE OF ODISHA	GIRIDHARI SINGH VS	// 0 //
287	WP(C)/0020227/2022	ADWAITA KUMAR DEY VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
288	WP(C)/0020228/2022	SATYABRATA MISHRA VS TAX RECOVERY OFFICER, SAMBALPUR	BISWARANJAN DALAI VS	// 0 //
289	WP(C)/0020229/2022	BILASINI DASH VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
290	WP(C)/0020230/2022	PRASANTA KUMAR MISHRA VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
291	WP(C)/0020231/2022	TRIBIKRAM SAHU VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
292	WP(C)/0020232/2022	BHAJAMANA KHETI VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
293	WP(C)/0020233/2022	PRAMOD KUMAR NAYAK VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
294	WP(C)/0020234/2022	SPANDAN MISHRA VS UNION OF INDIA	PRASANT KISHORE RAY VS	// 0 //
295	WP(C)/0020235/2022	DIVYASNATA MOHANTY	DR. JITENDRA KUMAR LENKA	//

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		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0020236/2022	AMULYA KUMAR SAHOO	PRAFULLA KUMAR MAHAPATRA	//
		VS	VS	0
		R.T.O., DHENKANAL		//
297	WP(C)/0020237/2022	NIRAD KUMAR SAHOO	GYANENDRA KUMAR TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0020238/2022	PABITRA LENKA	DIGAMBARA MISHRA	//
		VS	VS	0
		STATE OF ORISSA		//
299	WP(C)/0020239/2022	DUSMANTA KUMAR LENKA	DIGAMBARA MISHRA	//
		VS	VS	0
		STATE OF ORISSA		//
300	WP(C)/0020240/2022	HARSAMANI DEI	S.RATH	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0020241/2022	BINAPANI TRIPATHY	GANESH PRASAD SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0020242/2022	NALIN KUMAR HANSDAH	MANAS PATI	//
		VS	VS	0
		STATE OF ORISSA		//
303	WP(C)/0020243/2022	GANESWAR RANA	RANJIT MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0020244/2022	SUBHASINI BHOI	TRILOCHAN PANIGRAHI	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0020245/2022	ISHWAR CH. BEHERA	SANGRAMJEET SENAPATI	//
		VS	VS	0
		THE BRANCH HEAD, INDUSIND BANK LTD., CHANDIKHOLE BRANCH		//
306	WP(C)/0020246/2022	ST MINERALS PVT. LTD., BBSR	AMITABH MISHRA	//
		VS	VS	0

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307	WP(C)/0020247/2022	STATE OF ODISHA SARBESWAR SWAIN VS	TRILOCHAN PANIGRAHI VS	// // ()
308	WP(C)/0020248/2022	THE OFFICE OF THE SOLE ARBITRATOR, BBSR DILLIP KUMAR SAHOO VS	KABITA PATRA VS	// // ()
309	WP(C)/0020249/2022	STATE OF ODISHA GANGADHAR BEHERA VS	BICHITRA NARAYAN SATAPATHY VS	// // ()
310	WP(C)/0020250/2022	STATE OF ODISHA ST MINERALS PVT. LTD., BBSR VS	AMITABH MISHRA VS	// // ()
311	WP(C)/0020251/2022	STATE OF ODISHA ST MINERALS PVT. LTD., BBSR VS	AMITABH MISHRA VS	// // ()
312	WP(C)/0020252/2022	STATE OF ODISHA ABDUL WAHEB KHAN VS	DINABANDHU NAYAK VS	// // ()
313	WP(C)/0020253/2022	THE COMMNR., CONSOLIDATION AND SETTLEMENT, CUTTACK ABHAYA KUMAR SWAIN VS	ARIJEET MISHRA VS	// // ()
314	WP(C)/0020254/2022	UNION OF INDIA BHUBANESWAR FOOD CITY PVT. LTD. VS	ARUN KUMAR PATRA VS	// // ()
315	WP(C)/0020255/2022	STATE OF ORISSA NITYANANDA MANDAL VS	SAPAN KUMAR PAL VS	// // ()
316	WP(C)/0020256/2022	STATE OF ORISSA PRASANT NAYAK VS	GYANESWAR SATPATHY VS	// // ()
317	WP(C)/0020257/2022	COLLECTOR CUM DM, BHADRAK BIJAY KUMAR PRAMANIK VS	SAPAN KUMAR PAL VS	// // ()
		STATE OF ORISSA		//

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318	WP(C)/0020258/2022	KANCHAN PRAVA PRADHAN VS STATE OF ODISHA	SIDHARTHA MISHRA 1 VS	// 0 //
319	WP(C)/0020259/2022	SARBESWAR KHANDA VS STATE OF ODISHA	GYANESWAR SATPATHY VS	// 0 //
320	WP(C)/0020260/2022	PRITISH KUMAR LENKA VS MINISTRY OF EDUCATION, GOVT. OF INDIA, NEW DELHI	CHITTARANJAN LENKA VS	// 0 //
321	WP(C)/0020261/2022	SHASHI BHUSAN SATPATHY VS STATE OF ODISHA	ARUN KUMAR DAS 1 VS	// 0 //
322	WP(C)/0020262/2022	PRINCIPAL, BRAHMESWAR DEGREE MAHAVIDYALAYA, KHURDA VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
323	WP(C)/0020263/2022	RATNAMANI DAS VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
324	WP(C)/0020264/2022	SUJATA RATHA VS UNION OF INDIA	SWAPNA KUMAR OJHA VS	// 0 //
325	WP(C)/0020265/2022	ODISHA GRAMYA BANK, MANIDA BRANCH VS THE COMMNR. CUM SECY., S AND ME DEPT., BBSR	AUROVINDA MOHANTY VS	// 0 //
326	WP(C)/0020266/2022	PRATIMA SAHOO VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //
327	WP(C)/0020267/2022	ODISHA GRAMYA BANK, MANIDA BRANCH VS THE COMMNR. CUM SECY., S AND ME DEPT., BBSR	AUROVINDA MOHANTY VS	// 0 //
328	WP(C)/0020268/2022	NAYANA MALLICK VS UNION OF INDIA	SWAPNA KUMAR OJHA VS	// 0 //
329	WP(C)/0020269/2022	BAIKUNTHA NAYAK	ANIRUDHA DAS	//

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		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0020270/2022	SAUMYA RANJAN PATTNAIK	SAUBHAGYA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0020271/2022	RASHMITA PATTNAYAK	SANGRAM KUMAR SINGH	//
		VS	VS	0
		UNION OF INDIA		//
332	WP(C)/0020272/2022	MINATI KUMARI DIKSHIT	SWAPNA KUMAR OJHA	//
		VS	VS	0
		UNION OF INDIA		//
333	WP(C)/0020273/2022	PRAKASH CHANDRA PANDA	SANGRAM KUMAR SINGH	//
		VS	VS	0
		UNION OF INDIA		//
334	WP(C)/0020274/2022	SUDHA RANJAN PANDA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
335	WP(C)/0020275/2022	PRABHATI @ PARBATI RANI TRIPATHY	DIPTI RANJAN BHOKTA	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0020276/2022	AKULI CHARAN BISWAL	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
337	WP(C)/0020277/2022	NIROD KUMAR ROUT	SANGRAM KUMAR SINGH	//
		VS	VS	0
		UNION OF INDIA		//
338	WP(C)/0020278/2022	DR. SHAKTI PRASAD SAHOO	SIVA SANKAR CHAINI	//
		VS	VS	0
		SWARNA PRAVA SAHU		//
339	WP(C)/0020279/2022	RABINARAYAN ROUT	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
340	WP(C)/0020280/2022	RAGHUNATH SETHI	SANGRAM KUMAR SINGH	//
		VS	VS	0

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341	WP(C)/0020281/2022	UNION OF INDIA SRIKANTA SAMAL VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// // 0 //
342	WP(C)/0020282/2022	ROJALI PARIDA VS UNION OF INDIA	SAILABALA JENA VS	// 0 //
343	WP(C)/0020283/2022	AKSHAYA KUMAR DHAL VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
344	WP(C)/0020284/2022	SURENDRA NATH BARIK VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
345	WP(C)/0020285/2022	KISHORE CHANDRA SAMAL VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
346	WP(C)/0020286/2022	SAI VAISHNAVI ENTERPRISES, KORAPUT VS STATE OF ODISHA	SASWAT KUMAR ACHARYA VS	// 0 //
347	WP(C)/0020287/2022	PABITRA MOHAN PATRA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
348	WP(C)/0020288/2022	SK.MEHABOOB VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
349	WP(C)/0020289/2022	PRASANNA KUMAR BISWAL VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
350	WP(C)/0020290/2022	SARAT CHANDRA BARIK VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
351	WP(C)/0020291/2022	BHAGABATA JENASAMANTA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //

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352	WP(C)/0020292/2022	SAI VAISHNAVI ENTERPRISES, KORAPUT VS STATE OF ODISHA	SASWAT KUMAR ACHARYA VS	// 0 //
353	WP(C)/0020293/2022	GAJARAJ MEHER VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
354	WP(C)/0020294/2022	SOMANATH BEHERA VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
355	WP(C)/0020295/2022	PRANAKRUSHNA SAMAL VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
356	WP(C)/0020296/2022	KHAGAPATI JENA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
357	WP(C)/0020297/2022	M.RAJALAXMI REDDY VS SBI, GANJAM	DAYANANDA MOHAPATRA VS	// 0 //
358	WP(C)/0020298/2022	PRASANTA KUMAR MALLICK VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
359	WP(C)/0020299/2022	GANDHARBA KUMAR PARIDA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
360	WP(C)/0020300/2022	GAGAN BIHARI BIJAYASINGH VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
361	WP(C)/0020301/2022	SUSHANT BEHERA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
362	WP(C)/0020302/2022	RAJENDRA KUMAR PRADHAN VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
363	WP(C)/0020303/2022	SURYAMANI MISHRA	DILLIP KUMAR MOHAPATRA	//



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		VS	VS	0
		STATE OF ORISSA		//
364	WP(C)/0020304/2022	KURTIBASA HANS	SUSHANTA KUMAR JOSHI	//
		VS	VS	0
		BINOD KUMAR HANS		//
365	WP(C)/0020305/2022	RAHAS BIHARI PANDA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
366	WP(C)/0020306/2022	AMBIENCE INSTITUTE OF TECHNOLOGY AND MANAGEMENT BBSR	AGWENPA BBSR	//
		VS	VS	0
		UNION OF INDIA		//
367	WP(C)/0020307/2022	RAMA CHANDRA NAYAK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
368	WP(C)/0020308/2022	SITA MALIK@SITA DEVI	SASMITA NAYAK	//
		VS	VS	0
		KANHU SAHOO		//
369	WP(C)/0020309/2022	DINABANDHU AMAT	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
370	WP(C)/0020310/2022	SUDHIR KUMAR PANDA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
371	WP(C)/0020311/2022	MALIKA BISWAL	SIBANARAYAN BISWAL	//
		VS	VS	0
		STATE OF ORISSA		//
372	WP(C)/0020312/2022	ASWINI KUMAR DAS	SOMANATH MISHRA	//
		VS	VS	0
		THE CHIEF SECY., GOVT. OF ODISHA, BBSR		//
373	WP(C)/0020313/2022	GHANASHYAM DASH	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
374	WP(C)/0020314/2022	BENUDHAR MOHARANA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0

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375	WP(C)/0020315/2022	STATE OF ORISSA RANJAN KUMAR PATRA VS	PRAKASH RANJAN BARIK VS	// // ()
376	WP(C)/0020316/2022	STATE OF ODISHA BIJAY KUMAR JENA VS	SHARMISTHA SAMAL VS	// // ()
377	WP(C)/0020317/2022	STATE OF ODISHA PRAVAT KUMAR PATTANAİK VS	DILLIP KUMAR MOHAPATRA VS	// // ()
378	WP(C)/0020318/2022	STATE OF ORISSA KISHORE MOHAN PRADHAN VS	DILLIP KUMAR MOHAPATRA VS	// // ()
379	WP(C)/0020319/2022	STATE OF ORISSA SARAT KUMAR BEHERA VS	SHARMISTHA SAMAL VS	// // ()
380	WP(C)/0020320/2022	STATE OF ODISHA BIDYADHAR MUDULI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
381	WP(C)/0020321/2022	STATE OF ORISSA GOPAL CHARAN ACHARYA VS	SHARMISTHA SAMAL VS	// // ()
382	WP(C)/0020322/2022	STATE OF ODISHA SUDHANSU TRIPATHY VS	DILLIP KUMAR MOHAPATRA VS	// // ()
383	WP(C)/0020323/2022	STATE OF ORISSA SAMBHUNATH TRIPATHY VS	SHARMISTHA SAMAL VS	// // ()
384	WP(C)/0020324/2022	STATE OF ODISHA PRATAP KUMAR JENA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
385	WP(C)/0020325/2022	STATE OF ORISSA CHAKRADHAR MALICK VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// // // ()

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386	WP(C)/0020326/2022	RADHSHYAM JENA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
387	WP(C)/0020327/2022	ALEKHA CHANDRA SWAIN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
388	WP(C)/0020328/2022	KASINATH PARIDA VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS	// 0 //
389	WP(C)/0020329/2022	GAJENDRA RAJ VS STATE OF ODISHA	PRAKASH RANJAN BARIK VS	// 0 //
390	WP(C)/0020330/2022	TAPASWINI DAS VS STATE OF ODISHA	PRAKASH RANJAN BARIK VS	// 0 //
391	WP(C)/0020331/2022	RUDRA MADHABA SATPATHY VS STATE OF ORISSA	G.K.NANDA VS	// 0 //
392	WP(C)/0020332/2022	SUJATA SARANGI VS DY. GENERAL OF POLICE, ORISSA	DEBA RANJAN MOHAPATRA VS	// 0 //
393	WP(C)/0020333/2022	NIRANJAN SAHOO VS STATE OF ODISHA	SAMARENDRA PATTNAIK VS	// 0 //
394	WP(C)/0020334/2022	SITA NAIK VS STATE OF ORISSA	AMIT PRASAD BOSE VS	// 0 //
395	WP(C)/0020335/2022	USHA KANTA PATRO VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //
396	WP(C)/0020336/2022	TARUN KUMAR DAS VS STATE OF ORISSA	BANABIHARI RAY VS	// 0 //
397	WP(C)/0020337/2022	BANA BIHARI MOHANTY	SHARMISTHA SAMAL	//

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		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0020338/2022	BAIKUNTHA BIHARI DEBATA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0020339/2022	PADMA BEHERA	SARATHI JYOTI MOHANTY	//
		VS	VS	0
		COLLECTOR, BALASORE		//
400	WP(C)/0020340/2022	LAXMI PRASAD BEHERA	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ORISSA		//
401	WP(C)/0020341/2022	ABHIRAM DAS	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0020342/2022	NARESH CHANDRA NAYAK	ASMIYA RANJAN MAJHI	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0020343/2022	SATYABRATA JENA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0020344/2022	MINATI GURU	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ORISSA		//
405	WP(C)/0020345/2022	SANTOSH KUMAR MISHRA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0020346/2022	NIRANJAN PATTANAYAK	RAMAKANTA SARANGI	//
		VS	VS	0
		THE STATE OF ODISHA		//
407	WP(C)/0020347/2022	SAMBHUNATH MOHAPATRA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0020348/2022	MANOJ KUMAR SWAIN	SHARMISTHA SAMAL	//
		VS	VS	0

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409	WP(C)/0020349/2022	STATE OF ODISHA LEKHALEKHI, BBSR VS	RAMAKANTA SARANGI VS	// // ()
410	WP(C)/0020350/2022	THE STATE OF ODISHA TARINI KUMAR MISHRA VS	AMIT PRASAD BOSE VS	// // ()
411	WP(C)/0020351/2022	STATE OF ORISSA LAXMIDHAR PANDA VS	NIRANJAN NAYAK VS	// // ()
412	WP(C)/0020352/2022	STATE OF ODISHA ARJUNA SAHOO VS	NIRANJAN NAYAK VS	// // ()
413	WP(C)/0020353/2022	STATE OF ODISHA KALPANA MISHRA VS	AMIT PRASAD BOSE VS	// // ()
414	WP(C)/0020354/2022	STATE OF ORISSA RAJA KISHORE NAYAK VS	NIRANJAN NAYAK VS	// // ()
415	WP(C)/0020355/2022	STATE OF ODISHA NALINI KANTA PANDA VS	NIRANJAN NAYAK VS	// // ()
416	WP(C)/0020356/2022	STATE OF ODISHA JAMUNA PRADHAN VS	AMIT PRASAD BOSE VS	// // ()
417	WP(C)/0020357/2022	STATE OF ORISSA BONITA LAKRA VS	AKSHAYA KUMAR SAHOO VS	// // ()
418	WP(C)/0020358/2022	STATE OF ORISSA TAPASWINI PATEL VS	AKSHAYA KUMAR SAHOO VS	// // ()
419	WP(C)/0020359/2022	STATE OF ORISSA BISHNU KUNWAR VS STATE OF ORISSA	AKSHAYA KUMAR SAHOO VS	// // () //

**ORISSA HIGH COURT****FILING REPORT AS ON :10/08/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
420	WP(C)/0020360/2022	ASHOK DANDASENA VS STATE OF ORISSA	AKSHAYA KUMAR SAHOO VS	// 0 //
421	WP(C)/0020361/2022	BIJAYA KUMAR NAYAK VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
422	WP(C)/0020362/2022	BIMAL THAPA VS STATE OF ORISSA	AKSHAYA KUMAR SAHOO VS	// 0 //
423	WP(C)/0020363/2022	NILAKANTHA SAHOO VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
424	WP(C)/0020364/2022	YUGRAJ THAPA VS STATE OF ORISSA	AKSHAYA KUMAR SAHOO VS	// 0 //
425	WP(C)/0020365/2022	GOPAL CHANDRA MISHRA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// 0 //
426	WP(C)/0020366/2022	NIRANJAN SUBUDHI VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
427	WP(C)/0020367/2022	BIKRAM GHARTI MAGAR VS STATE OF ORISSA	AKSHAYA KUMAR SAHOO VS	// 0 //
428	WP(C)/0020368/2022	SARBESWAR BEHERA VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
429	WP(C)/0020369/2022	JAYA KRISHNA MISHRA VS STATE OF ORISSA	NIRANJAN NAYAK VS	// 0 //
430	WP(C)/0020370/2022	MINATA MOHANTY VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
431	WP(C)/0020371/2022	PRABHASINI PATTANAIAK	NIRANJAN NAYAK	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :10/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	WP(C)/0020372/2022	STATE OF ORISSA BHASKAR CHANDRA MUDULI	NIRANJAN NAYAK	//
		VS	VS	()
433	WP(C)/0020373/2022	STATE OF ORISSA JYOTI MISHRA	NIRANJAN NAYAK	//
		VS	VS	()
434	WP(C)/0020374/2022	STATE OF ORISSA BYOMAKESHA MAHAKUL	KUNAL KUMAR SWAIN	//
		VS	VS	()
435	ABLAPL/0009767/2022	STATE OF ODISHA CHAKRADHAR GAGARAI	SARADA PRASAD DASH	//
		VS	VS	()
436	ABLAPL/0009768/2022	STATE OF ODISHA SANTOSH KUMAR PARIDA	SANJIT KUMAR DAS	//
		VS	VS	()
437	ABLAPL/0009769/2022	STATE OF ODISHA PRAVAT @ PRABHAT KUMAR SWAIN	BIPIN KUMAR NAYAK	//
		VS	VS	()
438	ABLAPL/0009770/2022	STATE OF ODISHA CHITTARANJAN PANDA	AMLAN SHAKTI PAUL	//
		VS	VS	()
439	ABLAPL/0009771/2022	STATE OF ODISHA ABHIMANYU GANTA	DIGAMBAR SETHI	//
		VS	VS	()
440	ABLAPL/0009772/2022	STATE OF ODISHA PRASANTA KUMAR PATRA	SUSANTA KUMAR DASH	//
		VS	VS	()
441	ABLAPL/0009773/2022	STATE OF ODISHA LABA CHARAN PANDA	BIRAJA PRASANNA DAS	//
		VS	VS	()
442	ABLAPL/0009774/2022	STATE OF ODISHA KUMAR SETHI	BIPIN KUMAR NAYAK	//
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :10/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0009775/2022	STATE OF ODISHA SHESHADEV PRATAPSINGH VS	SAROJ KUMAR DASH VS	// NIRAKARPUR /140 /2013 ()
444	ABLAPL/0009776/2022	STATE OF ODISHA MADHAB PRASAD MOHANTY VS	SAROJ KUMAR DASH VS	// JANKIA P.S. /259 /2022 ()
445	ABLAPL/0009777/2022	STATE OF ODISHA MUNA BISOYI VS	JYOTIRMAYA SAHOO VS	// DIGAPAHANDI /275 /2022 ()
446	ABLAPL/0009778/2022	STATE OF ODISHA SUNIL NAIK VS	JAGABANDHU SAHU VS	// LOISINGHA(BOLANGIR) /246 /2022 ()
447	ABLAPL/0009779/2022	STATE OF ODISHA RAJENDRA NAHAK VS	BHABANI SANKAR DAS VS	// RAMBHA (KHALLIKOTE) /45 /2022 ()
448	ABLAPL/0009780/2022	STATE OF ODISHA PRADEEP KUMAR SENAPATI @ PRADEEP SENAPATAKSHAYA KUMAR SAHOO VS	VS	// CHANDAPUR /72 /2022 ()
449	ABLAPL/0009781/2022	STATE OF ODISHA K. RAMANA REDDY VS	JYOTIRMAYA SAHOO VS	// GOLANTHARA (BERHAMPUR) /91 /2022 ()
450	ABLAPL/0009782/2022	STATE OF ODISHA JITENDRA SAHU VS	JYOTIRMAYA SAHOO VS	// JARADA /212 /2022 ()
451	ABLAPL/0009783/2022	STATE OF ODISHA SUNDARI DHAL @ SARASWATI DHAL VS	GIRIDHARI SINGH VS	// BHANDARIPOKHARI /88 /2022 ()
452	ABLAPL/0009784/2022	STATE OF ODISHA JITENDRA GARNAYAK @ JITENDRA KUMAR GARNAYAK VS	PANKHA SARATHI NAYAK VS	// INDUASTRIAL,NISA /137 /2022 ()
453	ABLAPL/0009785/2022	STATE OF ODISHA JAGAN DALEI VS	ASIT KUMAR JENA VS	// BALICHANDRAPUR /250 /2022 ()
		STATE OF ODISHA		//



## ORISSA HIGH COURT

**FILING REPORT AS ON :10/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0009786/2022	SUBHAM KHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MAHILA P.S. BUXIBAZAR /22 /2022 () //
455	ABLAPL/0009787/2022	ANUSAYA ROUT VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /323 /2022 () //
456	ABLAPL/0009788/2022	SAMIRA @ SAMIR KUMAR JENA VS STATE OF ODISHA	J.K.KHANDAYATRAY VS	CHANDAPUR /92 /2022 () //
457	ABLAPL/0009789/2022	BHABANI SHANKAR PARIDA @ TUBULA VS STATE OF ODISHA	SURESH KUMAR JENA VS	DHARMASALA /446 /2022 () //
458	ABLAPL/0009790/2022	K. SIVA @ K. SHIVA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOLANTHARA (BERHAMPUR) /92 /2022 () //
459	ABLAPL/0009791/2022	UTTAM PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MAHILA (BERHAMPUR) /124 /2022 () //
460	ABLAPL/0009792/2022	ASIT KUMAR PANDA VS STATE OF ODISHA	SAPAN KUMAR PAL VS	BANGRIPOSI /54 /2021 () //
461	ABLAPL/0009793/2022	SANTOSH KUMAR PRADHAN VS STATE OF ODISHA	BIDYADHAR MANSINGH VS	JATNI P.S. /283 /2022 () //
462	ABLAPL/0009794/2022	ASIT KUMAR PANDA VS STATE OF ODISHA	SAPAN KUMAR PAL VS	KULIANA /91 /2022 () //
463	ABLAPL/0009795/2022	KHITI CHANDRA NAYAK @ KSHETI CHANDRA NAYAK VS STATE OF ODISHA	SALAUDDIN KHAN VS	KANIHA /125 /2022 () //
464	ABLAPL/0009796/2022	DUSMANTA KAR VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	CHHENDIPADA /362 /2022 () //
465	ABLAPL/0009797/2022	RAMA CHANDRA SWAIN @ RAM CHANDRA SWAIN	DEEPAK KU SAHOO	KENDRAPARA SADAR /323 /2022

## ORISSA HIGH COURT

**FILING REPORT AS ON :10/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
466	ABLAPL/0009798/2022	STATE OF ODISHA SANJIT MALIK	JAGANNATH KAMILA	// CHANDIPUR /72 /2022
		VS	VS	()
467	ABLAPL/0009799/2022	STATE OF ODISHA BABUL MAHANANDA	UDIT RANJAN JENA	// BOLANGIR TOWN /379 /2022
		VS	VS	()
468	ABLAPL/0009800/2022	STATE OF ODISHA NIRANJAN BISWAL	RANJITA DHAL	// SAHADEV KHUNTA /252 /2022
		VS	VS	()
469	ABLAPL/0009801/2022	STATE OF ODISHA AFSAR ALLI	DOLAGOBINDA MOHAPATRA	// RAGHUNATHPUR /143 /2022
		VS	VS	()
470	ABLAPL/0009802/2022	STATE OF ODISHA ASHIS BISWAL	RANJITA DHAL	// SAHADEV KHUNTA /252 /2022
		VS	VS	()
471	ABLAPL/0009803/2022	STATE OF ODISHA BISWANATH DAS	RANJITA DHAL	// NILGIRI /227 /2022
		VS	VS	()
472	ABLAPL/0009804/2022	STATE OF ODISHA RUBEN DIGAL	AMULYA RATNA PANDA	// PHIRINGIA /114 /2022
		VS	VS	()
473	ABLAPL/0009805/2022	STATE OF ODISHA DALA DAS @ DALAPATI DAS	AMULYA RATNA PANDA	// REMUNA /104 /2022
		VS	VS	()
474	ABLAPL/0009806/2022	STATE OF ODISHA ASIT KUMAR PANDA	SAPAN KUMAR PAL	// JHARPOKHARIA /123 /2022
		VS	VS	()
475	ABLAPL/0009807/2022	STATE OF ODISHA ASIT KUMAR PANDA	SAPAN KUMAR PAL	// KULIANA /72 /2022
		VS	VS	()
476	ABLAPL/0009808/2022	STATE OF ODISHA TOPHAN KUMAR NAYAK @ TOFAN NAYAK	SATYABRATA DASH	// BADACHANA /227 /2022
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :10/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0009809/2022	STATE OF ODISHA GOBINDA PRADHAN VS	PANCHANAN PANIGRAHI VS	// INDUASTRIAL,NISA /58 /2022 ()
478	ABLAPL/0009810/2022	STATE OF ODISHA SHYAM MANTRI VS	AMLAN SHAKTI PAUL VS	// KHURDA P.S. /203 /2008 ()
479	ABLAPL/0009811/2022	STATE OF ODISHA ASIT KUMAR PANDA VS	SAPAN KUMAR PAL VS	// BANGRIPOSI /85 /2022 ()
480	ABLAPL/0009812/2022	STATE OF ODISHA ASIT KUMAR PANDA VS	SAPAN KUMAR PAL VS	// RAIRANGPUR TOWN /192 /2021 ()
481	ABLAPL/0009813/2022	STATE OF ODISHA AJIT KUMAR PATNAIK VS	SARATHI JYOTI MOHANTY VS	// PHULBANI TOWN /138 /2022 ()
482	ABLAPL/0009814/2022	STATE OF ODISHA PRAVAKAR SINGH VS	PABITRA KUMAR NAYAK VS	// TANGARPALI /124 /2022 ()
483	ABLAPL/0009815/2022	STATE OF ODISHA SANGRAM KESHARI DAS VS	SUSANTA KUMAR BARAL VS	// / /0 ()
484	ABLAPL/0009816/2022	STATE OF ODISHA PRUTHIRAJ GOCHHAYAT VS	SAMARENDRA MOHANTY VS	// KONARK /113 /2022 ()
485	ABLAPL/0009817/2022	STATE OF ODISHA DEEPAK CHATAR VS	MANAS RANJAN BADAJENA VS	// JODA /99 /2022 ()
486	ABLAPL/0009818/2022	STATE OF ODISHA JAYAUDDIN ANSARI VS	BISWORANJAN SWAIN VS	// BHADRAK TOWN /290 /2022 ()
487	ABLAPL/0009819/2022	STATE OF ODISHA JINU PANGI VS	DIPTI RANJAN BHOKTA VS	// MACHHKUND /47 /2022 ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :10/08/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
488	ABLAPL/0009820/2022	TRILOCHAN PADHAN VS STATE OF ODISHA	SUBHRANSU SEKHAR PATRA VS	RAMPUR (SONEPUR) /60 /2022 () //
489	ABLAPL/0009821/2022	T. DEEPAK KUMAR PATRO VS STATE OF ODISHA	S.S.RAY 2 VS	ASKA /469 /2022 () //
490	ABLAPL/0009822/2022	PRANATI RATH VS STATE OF ODISHA	KSHIROD KUMAR ROUTH VS	MAHILA P.S. BUXIBAZAR /30 /2020 () //
491	ABLAPL/0009823/2022	GOUTAM NAYAK VS STATE OF ODISHA	PRATAP KESHARI DEO VS	JAJPUR SADAR /209 /2022 () //
492	ABLAPL/0009824/2022	PANDABA MALIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	AUL /152 /2022 () //
493	ABLAPL/0009825/2022	PATACHITI CHINA RAO VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	/ /0 () //
494	ABLAPL/0009826/2022	PADMAN NAYAK VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	B.SINGHPUR /33 /2017 () //
495	ABLAPL/0009827/2022	PARAS BISWAL VS STATE OF ODISHA	BIJOY DASMOHAPATRA VS	Bamapada (Industrial Area) /63 /2022 () //
496	ABLAPL/0009828/2022	KALA KHAN @ MUSTAK KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /356 /2022 () //
497	ABLAPL/0009829/2022	BHAGABAN @ DIPTIRANJAN PRADHAN VS STATE OF ODISHA	JAYADEBA BEHERA VS	CHANDAPUR /12 /2019 () //
498	ABLAPL/0009830/2022	KHIRA CHANDRA NAIK @ KHRI CHANDRA NAYAK UMAKANTA BARIK VS STATE OF ODISHA	VS	CHANDAHANDI /93 /2022 () //
499	ABLAPL/0009831/2022	PRAKASH PAL	MANOJ KUMAR PANDA	LALBAG /173 /2022

## ORISSA HIGH COURT

**FILING REPORT AS ON :10/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
500	ABLAPL/0009832/2022	STATE OF ODISHA BIDYADHAR SINGH	PARTHA SARATHI NAYAK	// INDUASTRIAL,NISA /132 /2022
		VS	VS	()
501	ABLAPL/0009833/2022	STATE OF ODISHA AKHAY TRIPATHY	MD. GOLAM MADANI	// DHUSURI /240 /2022
		VS	VS	()
502	ABLAPL/0009834/2022	STATE OF ODISHA SUJATA DAS	MD. GOLAM MADANI	// DHAMNAGAR /303 /2022
		VS	VS	()
503	ABLAPL/0009835/2022	STATE OF ODISHA ASHOK KUMAR MAJHI	SUBASH CHANDRA SAHOO	// KASHIPUR /103 /2022
		VS	VS	()
504	ABLAPL/0009836/2022	STATE OF ODISHA BENUDHAR BARIK	GAGAN BIHARI SINGH	// BALIPATNA /55 /2014
		VS	VS	()
505	ABLAPL/0009837/2022	STATE OF ODISHA RADHE @ RADHESHYAM NAMDEV	BIJAYA KUMAR RAGADA	// ORIENT /110 /2022
		VS	VS	()
506	ABLAPL/0009838/2022	STATE OF ODISHA SOUBHAGYA RANJAN MOHANTY	HEMANTA KUMAR MOHANTA	// RASGOBINDPUR /224 /2021
		VS	VS	()
507	ABLAPL/0009839/2022	STATE OF ODISHA AMAR BIKRAM KHUNTIA	SAROJ KUMAR PADHI	// DELANGA /122 /2022
		VS	VS	()
508	ABLAPL/0009840/2022	STATE OF ODISHA MADAN MOHAN PRATIHARI	SANJIT MISHRA	// PURI TOWN /233 /2022
		VS	VS	()
509	ABLAPL/0009841/2022	STATE OF ODISHA RABI NARAYAN MOHANTY	BIBHU PRASAD MOHANTY	// / /0
		VS	VS	()
510	ABLAPL/0009842/2022	STATE OF ODISHA RANJEET MOHANTY	BIBHU PRASAD MOHANTY	// / /0
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :10/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	ABLAPL/0009843/2022	STATE OF ODISHA GANESH PARIDA VS	AMITAV TRIPATHY VS	// NAYAGARH /127 /2022 ()
512	ABLAPL/0009844/2022	STATE OF ODISHA DUSHYANT KUMAR KAR VS	JYOTIRMAYA SAHOO VS	// SOHELLA /155 /2022 ()
513	ABLAPL/0009845/2022	STATE OF ODISHA KUNDAL SUNA VS	SARAT KUMAR JENA VS	// BARGARH SADAR /233 /2022 ()
514	ABLAPL/0009846/2022	STATE OF ODISHA RAMAKANTA BHAL VS	JAYAKRISHNA MOHAPATRA VS	// / /0 ()
515	ABLAPL/0009847/2022	STATE OF ODISHA LAXMIDHAR DALEI VS	AMLAN SHAKTI PAUL VS	// JANKIA P.S. /273 /2022 ()
516	ABLAPL/0009848/2022	STATE OF ODISHA BIRAT NARENDRA VS	AMLAN SHAKTI PAUL VS	// JANKIA P.S. /273 /2022 ()
517	ABLAPL/0009849/2022	STATE OF ODISHA DILLIP KUMAR BARIK VS	DR. BINODA KUMAR MISHRA VS	// NIMAPADA /237 /2022 ()
518	ABLAPL/0009850/2022	STATE OF ODISHA BISWAJIT BISWAL @ JULU VS	SMRUTI RANJAN MOHAPATRA VS	// ERASAMA /245 /2022 ()
519	ABLAPL/0009851/2022	STATE OF ODISHA JAGDISH KAR VS	JYOTIRMAYA SAHOO VS	// SOHELLA /155 /2022 ()
520	ABLAPL/0009852/2022	STATE OF ODISHA BABBY GAGERENGA @ BOBY VS	S.S.RAY 2 VS	// MUNIGUDA /128 /2022 ()
521	ABLAPL/0009853/2022	STATE OF ODISHA JAYANT KUMAR PATTNAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	// TALCHER TOWN /568 /2022 () //

**ORISSA HIGH COURT****FILING REPORT AS ON :10/08/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
522	ABLAPL/0009854/2022	RITESH SINGH VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BIRMAHARAJPUR /67 /2022 () //
523	ABLAPL/0009855/2022	SATA NAG VS STATE OF ODISHA	SATYABRATA PANDA VS	KANTAMAL /81 /2022 () //
524	ABLAPL/0009856/2022	SANTOSH TARAI @ SANTOSH KUMAR TARAI VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	KENDRAPARA SADAR /339 /2022 () //
525	ABLAPL/0009857/2022	RITESH SINGH VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BIRMAHARAJPUR /69 /2022 () //
526	ABLAPL/0009858/2022	AKSHAY SAHOO VS STATE OF ODISHA	CHIRANJIB ROUT VS	COLLIERY /369 /2022 () //
527	ABLAPL/0009859/2022	RAGHUA @ RAGHUNATH SAMAL @ BIJAYA SAMAL VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	KENDRAPARA SADAR /671 /2021 () //
528	ABLAPL/0009860/2022	RITESH SINGH VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BIRMAHARAJPUR /77 /2022 () //
529	ABLAPL/0009861/2022	UTTAM KUMAR BHOI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	KESINGA /301 /2022 () //
530	ABLAPL/0009862/2022	RAJESH KUMAR MAHARANA VS STATE OF ODISHA	SATYABRATA SENAPATI VS	UDALA /354 /2021 () //
531	ABLAPL/0009863/2022	TIKESWAR NAIK VS STATE OF ODISHA	RAJALAXMI BISWAL VS	/ /0 () //
532	ABLAPL/0009864/2022	SARAT KUMAR SAHOO VS STATE OF ODISHA	RAJALAXMI BISWAL VS	CHHENDIPADA /71 /2017 () //
533	ABLAPL/0009865/2022	CHANDRAKANTA ROUT	JAJATI KESHARI KHUNTIA	BERHAMPUR TOWN /164 /2022

**ORISSA HIGH COURT**

**FILING REPORT AS ON :10/08/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	()
		STATE OF ODISHA		//
534	ABLAPL/0009866/2022	DEBENDRA PAIK	JAJATI KESHARI KHUNTIA	BASTA /85 /2022
		VS	VS	()
		STATE OF ODISHA		//
535	ABLAPL/0009867/2022	TUKUNA KUMAR SAHU @ RABINDRA KUMAR SAHUSHOK DAS		BERHAMPUR SADAR /285 /2022
		VS	VS	()
		STATE OF ODISHA		//



# ORISSA HIGH COURT

MISC CASES FILED on :10/08/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1/2022 MA/22/2000	O.I.CO.-MP	
2	1/2022 MA/22/2000	O.I.CO.-MP	
3	1/2022 MA/22/2000	O.I.CO.-MP	
4	1/2022 MA/22/2000	O.I.CO.-MP	
5	2/2022 MA/25/2000	O.I.CO.-MP	
6	2/2022 MA/25/2000	O.I.CO.-MP	
7	2/2022 MA/25/2000	O.I.CO.-MP	
8	2/2022 MA/25/2000	O.I.CO.-MP	
9	2/2022 MA/25/2000	O.I.CO.-MP	
10	35/2022 RFA/23/2004	SACHIMANI DIBYA-MP	
11	35/2022 RFA/23/2004	SACHIMANI DIBYA-MP	
12	35/2022 RFA/23/2004	SACHIMANI DIBYA-MP	
13	36/2022 RFA/23/2004	SACHIMANI DIBYA-MP	
14	36/2022 RFA/23/2004	SACHIMANI DIBYA-MP	
15	37/2022 RFA/23/2004	SACHIMANI DIBYA-MP	
16	92/2022 LAA/17/2016	UNION OF INDIA-MP	MR.AVIJITPAL
17	93/2022 LAA/35/2016	UNION OF INDIA-MP	MR.AVIJIT PAL
18	94/2022 LAA/50/2019	UNION OF INDIA-MP	AVIJIT PAL
19	95/2022 LAA/51/2019	UNION OF INDIA-MP	M/S.AVIJIT PAL
20	96/2022 LAA/35/2022	BASUDEV PODH-MP	KRUSHNA CHANDRA DASH
21	154/2022 SA/424/2000	NIRMAL CH. MOHAPATRA-MP	M/S. S.P.MISHRA, SOUMYA MISHRA
22	155/2022 SA/424/2000	NIRMAL CH. MOHAPATRA-MP	M/S. S.P.MISHRA
23	156/2022 SA/424/2000	NIRMAL CH. MOHAPATRA-MP	M/S. S.P.MISHRA
24	157/2022 SA/424/2000	NIRMAL CH. MOHAPATRA-MP	M/S. S.P.MISHRA
25	158/2022 SA/424/2000	NIRMAL CH. MOHAPATRA-MP	M/S. S.P.MISHRA
26	159/2022	NIRMAL CH. MOHAPATRA-MP	M/S. S.P.MISHRA

27	SA/424/2000 160/2022	NIRMAL CH. MOHAPATRA-MP	M/S. S.P.MISHRA
28	SA/424/2000 172/2022	UDAY@UDAYNATH MAHAPATRA-MP	
29	MATA/94/2018 173/2022	SADA NANDA SAHOO-MP	MANOJ KUMAR MOHANTY 2
30	MATA/154/2022 174/2022	SADA NANDA SAHOO-MP	MANOJ KUMAR MOHANTY 2
31	MATA/154/2022 175/2022	MANISHA NAIR @ MANISHA BEHERA-MP	RABI NARAYAN SAMANTARAY
32	MATA/35/2022 176/2022	DAYANIDHI RAYGURU-MP	
33	MATA/57/2019 177/2022	SUBHADRA SAHOO-MP	M.M.SWAIN
34	MATA/155/2022 178/2022	DR. PRADEEP KUMAR PRADHAN-MP	AKSHAYA KUMAR SAHOO
35	MATA/157/2022 179/2022	DR. PRADEEP KUMAR PRADHAN-MP	AKSHAYA KUMAR SAHOO
36	MATA/157/2022 240/2022	SABITA SENAPATI-MP	MADHU BHAGAT
37	RPFAM/147/2022 241/2022	GULSHAN SWAIN-MP	TAPASWINI SINHA
38	RPFAM/174/2022 277/2022	N.CHIRANJIBI RAO-MP	SOUMENDRA PATTANAİK
39	CRLMP/1643/2022 278/2022	NARAYAN BARIK-MP	H.N.TRIPATHY
40	CRLMP/1237/2022 279/2022	V.RABINDRANATH PATRO-MP	SARADA PRASAD DASH
41	CRLMP/1646/2022 280/2022	DAMBARUDHAR SAHOO-MP	GOKHA BEHERA
42	CRLMP/1647/2022 281/2022	G.JAGAN MOHAN RAO-MP	BYOMAKESH TRIPATHY
43	CRLMP/1654/2022 282/2022	PRASHANTA KUMAR DASH-MP	RAJJEET ROY
44	CRLMP/1658/2022 332/2022	SANTILATA PRUSTY-MP	ANOOP MISHRA
45	TRP(C)/292/2022 333/2022	SUPRIYA TRIPATHY@DASH-MP	MISHIR SAHOO
46	TRP(C)/293/2022 334/2022	SANTOSH PARIDA-MP	AMITAV TRIPATHY
47	TRP(C)/294/2022 335/2022	SABANA BEGUM-MP	DURGA PRASAD JENA
48	TRP(C)/295/2022 336/2022	DEEPANJALI BEHERA-MP	P.C.PATTANAİK
49	TRP(C)/296/2022 337/2022	SUSMITA NANDA-MP	BEDA PRAKASH PANDA
50	TRP(C)/297/2022 477/2022	ORIENTAL INSURANCE CO. LTD.-MP	SOMNATH ROY
51	FAO/272/2022 478/2022	ORIENTAL INSURANCE CO. LTD.-MP	SOMNATH ROY
52	FAO/272/2022 508/2022	SIBARAM SAHU-MP	AKSHAYAY KUMAR DORA
53	CRLREV/374/2022 509/2022	S.SHYAMAL RAO ACHARY-MP	LAMBODOR ACHARI
54	CRLREV/375/2022 510/2022	AMIT KUMAR MOHANTY-MP	ALOK KUMAR PANDA
55	CRLREV/376/2022 511/2022	GOPINATH BARIK-MP	AMIT KUMAR NATH
56	CRLREV/377/2022 512/2022	BHASKAR BEHERA-MP	SANJIB KUMAR BHANJADEO
57	CRLREV/378/2022 779/2022	ADIKANDA PRADHAN-MP	M/S MANOJA KUMAR KHUNTIA
	WPC(OAC)/3366/2016		

58	780/2022 WPC(OAC)/3197/2016	BISWARANJAN DASH-MP	SIDHARTHA PRASAD DAS A
59	781/2022 WPC(OAC)/1881/2016	SARAT KUMAR BARIK-MP	SHASHI BHUSAN JENA
60	782/2022 WPC(OAC)/3019/2016	PRAFULLA KUMAR DAS-MP	M/S MANOJ KUMAR KHUNTIA
61	783/2022 WPC(OAC)/2925/2016	DR. PRIYANKA DANI@DEBATA-MP	M/S R.K. PATTNAIK
62	784/2022 WPC(OAC)/2925/2016	DR. PRIYANKA DANI@DEBATA-MP	M/S R.K. PATTNAIK
63	785/2022 WPC(OAC)/231/2015	CHIRANJIBI SHOO-MP	
64	786/2022 WPC(OAC)/2955/2016	DEBARAJ MOHANTY-MP	M/S B.P. SATAPATHY
65	787/2022 WPC(OAC)/4484/2014	MAHARGA SASMAL-MP	SIDHESWAR MALLIK
66	788/2022 WPC(OAC)/3825/2016	NARAYAN SWAIN-MP	M/S SUBRHANSU BHUSAN MOHANTY
67	789/2022 WPC(OAC)/3501/2015	AKSHAYA KUMAR MOHANTY-MP	K.K.SWAIN
68	790/2022 WPC(OAC)/3883/2016	DR. PRAFULLA KUMAR SAHOO-MP	M/S B.S. RAYGURU
69	791/2022 WPC(OAC)/3518/2016	GANESWAR SETHI-MP	M/S MANOJA KUMAR KHUNTIA
70	792/2022 WPC(OAC)/3517/2016	SURENDRA BEHERA-MP	S.DAS, S.P.NATH,S.D.ROUTRAY
71	793/2022 WPC(OAC)/3517/2016	SURENDRA BEHERA-MP	M/S MANOJA KUMAR KHUNTIA
72	806/2022 CMP/733/2022	PUSPITA ROUT-MP	PRANAB KUMAR GHOSE
73	807/2022 CMP/737/2022	KANAKALATA MAHAL-MP	SUVASHISH PATTANAIAK
74	808/2022 CMP/738/2022	VISHNU DEO ROY-MP	RAJESH KUMAR MAHAPATRA
75	809/2022 CMP/671/2017	PRATIMARANI KHUNTIA-MP	M/S.KALPATARU MISHRA
76	810/2022 CMP/739/2022	JOGENDRA KUMAR OJHA-MP	BAMADEV BARAL
77	811/2022 CMP/739/2022	JOGENDRA KUMAR OJHA-MP	BAMADEV BARAL
78	812/2022 CMP/665/2022	SARFUN BI @ SARFUN NISA-MP	ARUN KUMAR NAYAK
79	813/2022 CMP/740/2022	MANOJ KUMAR ROUT-MP	DWARIKA PRASAD MOHANTY
80	814/2022 CMP/741/2022	GANTA LINGARAJ REDDY-MP	SAUBHAGYA KUMAR SAMAL
81	815/2022 CMP/741/2022	GANTA LINGARAJ REDDY-MP	SAUBHAGYA KUMAR SAMAL
82	816/2022 CMP/743/2022	NIMAI CHARAN DUTTA-MP	MANOJ KUMAR PATI
83	817/2022 CMP/744/2022	MRUTYUNJAYA SWAIN-MP	RABI NARAYAN BEHERA
84	818/2022 CMP/745/2022	BHABANI SHANKAR BAGH-MP	P.C.CHHINCHANI
85	819/2022 CMP/746/2022	NAMITA KUMARI TRIPATHY-MP	AJODHYA RANJAN DASH
86	820/2022 CMP/747/2022	LAXMI NARAYAN MOHANTY-MP	PRASANTA KUMAR SAHOO
87	821/2022 CMP/748/2022	PURNA CHANDRA PANDA-MP	LALATENDU SAMANTARAY
88	822/2022 CMP/1313/2015	JITENDRA NATH MOHANTY@JITENDRA MOHANTY-MP	M/S.AMIT PRASAD BOSE
89	839/2022	LAXMI DAS-MP	PRADEEP KUMAR MISHRA

90	MACA/400/2022 840/2022	LAXMI DAS-MP	PRADEEP KUMAR MISHRA
91	MACA/400/2022 841/2022	SABITRI BEHERA-MP	K.C.NAYAK
92	MACA/203/2022 842/2022	BAIRAGI CHARAN SAHOO-MP	M/S.K.C.NAYAK
93	MACA/138/2020 843/2022	DIVISIONAL MANAGER,M/S. NATIONAL INSURANCE CO.LTD.	N.D.AMBEHARI DAS
94	MACA/226/2022 844/2022	D.M.,M/S.NATIONAL INSURANCE CO.LTD.-MP	M/S.N.N.MOHAPATRA
95	MACA/24/2019 845/2022	D.M.,M/S.NATIONAL INSURANCE CO.LTD.-MP	M/S.N.N.MOHAPATRA
96	MACA/23/2019 846/2022	AUTHORIZED SIGNATORY CHOLAMANDALAM MS GENERAL INSURANCE CO. L.T.D-MP	RDANINSURANCE
97	MACA/401/2022 846/2022	GANESWAR SAHOO-MP	
98	RSA/103/2020 847/2022	NIRANJAN SAMAL-MP	M/S.G.N.MISHRA
99	RSA/258/2019 848/2022	NIRANJAN SAMAL-MP	M/S.G.N.MISHRA
100	RSA/258/2019 1062/2022	SADAM HUSSAIN-MP	AMLAN SHAKTI PAUL
101	ABLAPL/1374/2020 1063/2022	SUKANTA KUMAR MAJHI @ BABU MAJHI-MP	
102	ABLAPL/6805/2022 1064/2022	SK. SADAM HUSSAIN-MP	
103	ABLAPL/5615/2022 1065/2022	GARIBA SUNA-MP	
104	ABLAPL/8164/2022 1066/2022	SAGAR PRADHAN-MP	
105	ABLAPL/19619/2019 1067/2022	MADHAV PRADHAN-MP	
106	ABLAPL/8281/2022 1068/2022	ARCHANA SAHOO-MP	
107	ABLAPL/6746/2022 1069/2022	DR.PRABHATI RANI MISHRA-MP	
108	ABLAPL/2825/2020 1070/2022	KALPANA BARAL-MP	
109	ABLAPL/2827/2020 1071/2022	PINTU SAHU-MP	GEETANJALI MAJHI
110	ABLAPL/5131/2022 1072/2022	SUBHADRA BISWAL-MP	
111	ABLAPL/3123/2021 1073/2022	PRAKASH JENA @ PRAKASH KUMAR JENA-MP	ARIJEET MISHRA
112	ABLAPL/9211/2022 1074/2022	SUBHRANSHU DAS @ SUDHANSHU DAS-MP	PRAMOD KUMAR JENA
113	ABLAPL/12700/2020 1075/2022	DEBABRATA KANUNGO-MP	
114	ABLAPL/9063/2022 1076/2022	PRAFULLA MOHARANA-MP	
115	ABLAPL/6212/2022 1077/2022	BIKASH JAISWAL @ BIKASH KUMAR JAISWAL-MP	
116	ABLAPL/6421/2022 1078/2022	SK. SAHIL @ MD. SARFARAJ KHAN-MP	
117	ABLAPL/573/2022 1079/2022	AMULYA MALIK-MP	
118	ABLAPL/7499/2022 1080/2022	PADU NAG-MP	
119	ABLAPL/13396/2021 1081/2022	KRUSHNA PRASAD KAR @ EIGAL-MP	
120	ABLAPL/5689/2022 1082/2022	PARBATI PURI-MP	
	ABLAPL/5581/2022		

121	1083/2022 ABLAPL/7940/2022	JHUNA @ TUNA @ PRASANNA KUMAR PANDA-MP	
122	1084/2022 ABLAPL/8782/2019	MIKHAIL KHAN-MP	
123	1085/2022 ABLAPL/1118/2022	SOUBHAGYA RANJAN DAS @ TUTUNA-MP	
124	1086/2022 ABLAPL/6381/2022	SILSILA BEHERA-MP	
125	1087/2022 ABLAPL/4196/2022	BHUPENDRA ROUT-MP	AKSHAYA KUMAR SAHOO
126	1088/2022 ABLAPL/404/2022	SUBHA RANJAN BEHERA-MP	
127	1217/2022 CRLA/297/2022	A.PRASAD RAO-MP	NEELAKANTHA PANDA
128	1218/2022 CRLA/637/2022	HEMANTA BHUE @ KALIA BHUE @ KALIA-MP	ARJUNA CHARANA BEHERA
129	1219/2022 CRLA/637/2022	HEMANTA BHUE @ KALIA BHUE @ KALIA-MP	ARJUNA CHARANA BEHERA
130	1220/2022 CRLA/638/2022	RABINDRA PRADHAN-MP	LAXMAN PRADHAN
131	1221/2022 CRLA/638/2022	RABINDRA PRADHAN-MP	LAXMAN PRADHAN
132	1222/2022 CRLA/119/2014	MASUD KHAN-MP	M/S.DHANANJAYA MUND, MOHENDRA KUMAR MOH
133	1223/2022 CRLA/639/2022	BISWANATH BALIARSINGH-MP	RANJITA DHAL
134	1224/2022 CRLA/639/2022	BISWANATH BALIARSINGH-MP	RANJITA DHAL
135	1225/2022 CRLA/640/2022	SUSANTA KHANDAPAN @ KANDHPAN-MP	JULU KHANSAMA
136	1226/2022 CRLA/640/2022	SUSANTA KHANDAPAN @ KANDHPAN-MP	JULU KHANSAMA
137	1227/2022 CRLA/642/2022	KAILASH CHANDRA BADU-MP	GOPINATH MISHRA
138	1228/2022 CRLA/642/2022	KAILASH CHANDRA BADU-MP	GOPINATH MISHRA
139	1230/2022 CRLA/459/2016	TRINATH GARNAIK-MP	M/S.P.K.GHOSH MR.S.S.DAS M/S.A.K.SAHOO B.K.NAY
140	1428/2022 BLAPL/4695/2022	DINESH KUMAR BHOI-MP	RAMDAS ACHARY
141	1429/2022 BLAPL/7297/2022	BIJU @ SUBHAJIT SUR-MP	RANJITA DHAL
142	1430/2022 BLAPL/745/2022	BYOMAKESH CHAUDHURY-MP	PARTHA SARATHI NAYAK M/S.S.JENA S.S.MOHAPAT
143	1431/2022 BLAPL/5544/2022	RICKY @ SANGRAM PATRA-MP	RAMANI KANTA PATTANAIAK
144	1432/2022 BLAPL/4204/2022	DURYODHAN SAMANTARAY-MP	ASHOK SAHOO
145	1433/2022 BLAPL/6370/2022	PRAMOD TANDIA-MP	SAROJ KUMAR PADHI
146	1434/2022 BLAPL/6986/2022	SUKANTA KUMAR BEHERA @ PINTU-MP	SMRUTI RANJAN MOHAPATRA
147	1435/2022 BLAPL/6849/2022	MANORANJAN BARIK-MP	BASUDEV BARIK
148	1436/2022 BLAPL/2272/2022	KEPAS SABAR-MP	DUSHMANTA SAHOO
149	1729/2022 CRLMC/2172/2022	KUMUDA MOHAPATRA@KUMUDA CHANDRA MOHAPATRA-MP	PRASANNA KUMAR MISHRA
150	1730/2022 CRLMC/3384/2017	KISHORE MEHER@KISHORE CH.MEHER-MP	M/S.SOURA CHANDRA MOHAPATRA
151	1731/2022 CRLMC/2175/2022	SUBAS SINGH-MP	DAYANANDA MOHAPATRA
152	1732/2022	SUBAS SINGH-MP	DAYANANDA MOHAPATRA

153	CRLMC/2177/2022 1733/2022	DIBYA PRASAD SAHU-MP	M/S.S.D.DAS
154	CRLMC/3437/2017 1734/2022	SATYASHRI@SATYASHREE MOHAPATRA-MP	RUDRA NARAYAN PARIJA
155	CRLMC/1587/2022 1735/2022	NARAYAN SAMAL-MP	LAXMI SHARMA
156	CRLMC/2179/2022 1736/2022	AMARJEET PRADHAN-MP	SUSANTA KU. MISHRA
157	CRLMC/2974/2021 1737/2022	SIBA@SHIBA PRASAD MISHRA-MP	BHOJARAJ SETH
158	CRLMC/2186/2022 1738/2022	RAMAKANTA BHAL-MP	JAYAKRISHNA MOHAPATRA
159	CRLMC/2187/2022 1739/2022	DEBASIS DALAI-MP	AJAYA KUMAR MOHARANA
160	CRLMC/2141/2022 1740/2022	LIPIKA BEHERA-MP	JYOTIRMAYA SAHOO
161	CRLMC/2192/2022 1741/2022	GHANASHYAM BEHERA@GHANA-MP	JYOTIRMAYA SAHOO
162	CRLMC/2193/2022 1742/2022	SARASWATI HALDAR-MP	BABITA SAHU
163	CRLMC/2194/2022 1743/2022	SIDHU MAJHI-MP	NEPOLEON SAHANI
164	CRLMC/2195/2022 1744/2022	NARENDRA MAHALIK@NANDI MAHALIK-MP	PRAVASH CHANDRA JENA
165	CRLMC/2196/2022 1745/2022	BIRENDRA KUMAR PADHI-MP	CHANDAN SAMANTARAY
166	CRLMC/2198/2022 1746/2022	PRATAP KUMAR JENA-MP	ACHYUTANANDA PATTANAİK
167	CRLMC/2199/2022 2672/2022	PRADIPTA KUMAR CHOUDHURY-MP	DIGAMBARA MISHRA
168	WA/1079/2022 2673/2022	STATE OF ODISHA-MP	AJAYA KUMAR NANDA, AGA
169	WA/1076/2022 2674/2022	STATE OF ODISHA-MP	AJAYA KUMAR NANDA, AGA
170	WA/1076/2022 2675/2022	STATE OF ODISHA-MP	AJAYA KUMAR NANDA, AGA
171	WA/1076/2022 2676/2022	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, ASC
172	WA/1077/2022 2677/2022	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, ASC
173	WA/1077/2022 2678/2022	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, ASC
174	WA/1077/2022 2679/2022	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, ASC
175	WA/1078/2022 2680/2022	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, ASC
176	WA/1078/2022 2681/2022	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, ASC
177	WA/1078/2022 2682/2022	MANASHREE NAYAK-MP	SUSHANTA KUMAR JOSHI
178	WA/1080/2022 2683/2022	DR. PRAVAKAR DUARI-MP	AMIYA KUMAR MISHRA
179	WA/1082/2022 2684/2022	SASWATI JENA-MP	BISHNU PRASAD PRADHAN
180	WA/1083/2022 10777/2022	SUJATA MUDULI-MP	ASMIYA RANJAN MAJHI
181	WP(C)/10591/2022 10778/2022	RANJITA BARIK-MP	SATYABRATA MOHANTY
182	WP(C)/12029/2022 10779/2022	TAPAS RANJAN DAS-MP	SAMEER KUMAR DAS
183	WP(C)/10302/2022 10780/2022	PABITRA MOHAN PRADHAN-MP	GOURI MOHAN RATH
	WP(C)/13089/2022		

184	10781/2022 WP(C)/20168/2022	SATYANARAYAN BHANJA-MP	SARADA PRASAD DASH
185	10782/2022 WP(C)/24326/2013	JAGABANDHU SAHOO-MP	M/S.B.P.SATPATHY
186	10783/2022 WP(C)/20170/2022	SANTAP KUMAR JENA-MP	TRILOCHAN RATH
187	10784/2022 WP(C)/20170/2022	SANTAP KUMAR JENA-MP	TRILOCHAN RATH
188	10785/2022 WP(C)/17084/2022	M/S. ASHA INFRAPROJECTS AND SERVICES PVT. LTD., BBSR-MP	BBSR-MP
189	10786/2022 WP(C)/17090/2022	M/S. ASHA INFRAPROJECTS AND SERVICES PVT. LTD., BBSR-MP	BBSR-MP
190	10787/2022 WP(C)/17093/2022	M/S. ASHA INFRAPROJECTS AND SERVICES PVT. LTD., BBSR-MP	BBSR-MP
191	10788/2022 WP(C)/8294/2022	GANGADHAR JENA-MP	
192	10789/2022 WP(C)/20174/2022	JHARANA DANDPAT-MP	PRAVASH CHANDRA JENA
193	10790/2022 WP(C)/4778/2020	ABANI KUMAR PADHY-MP	
194	10791/2022 WP(C)/37007/2020	SWETA DASH-MP	
195	10792/2022 WP(C)/20175/2022	PRASANTA KUMAR NAYAK-MP	SUKANTA KUMAR NAYAK
196	10793/2022 WP(C)/20179/2022	NARAYAN BEHERA-MP	HRUDANANDA MOHAPATRA
197	10794/2022 WP(C)/20186/2022	PRADEEP KUMAR MOHAPATRA-MP	ANURAG PATI
198	10795/2022 WP(C)/289/2017	MAHESWAR KHATOI-MP	MR.CHAITANYA NAYAK
199	10796/2022 WP(C)/20197/2022	H.L. INFRASTRUCTURE, KEONJHAR-MP	SUKANTA KUMAR DALAI
200	10797/2022 WP(C)/39979/2021	SUKUMAR ROUT-MP	
201	10798/2022 WP(C)/20198/2022	RANAJIT KISHAN-MP	SURESH KUMAR PANDA
202	10799/2022 WP(C)/20200/2022	LOCHAN KISHAN-MP	SURESH KUMAR PANDA
203	10800/2022 WP(C)/20205/2022	PRAJNYA PARAMITA PATRA-MP	BISWABIHARI MOHANTY
204	10801/2022 WP(C)/20206/2022	PRAFULLA KUMAR KHATUA-MP	MANOJ KUMAR MOHANTY
205	10802/2022 WP(C)/34189/2020	NILADRI BIHARI JOSHI-MP	TRILOCHAN NANDA
206	10803/2022 WP(C)/20210/2022	PRATAP KUMAR TRIPATHY-MP	KUNAL KUMAR SWAIN
207	10804/2022 WP(C)/31096/2020	DEEPAK KUMAR SWAIN-MP	BISWABIHARI MOHANTY
208	10805/2022 WP(C)/3430/2022	DR.JYOTIRANJAN MOHANTY-MP	BISWABIHARI MOHANTY
209	10806/2022 WP(C)/20211/2022	SNEHALATA PRADHAN-MP	MOHENDRA KUMAR MOHAPATRO
210	10807/2022 WP(C)/20214/2022	CHANDAN KUMAR LIMALA-MP	SATYABRATA MOHANTY
211	10808/2022 WP(C)/20152/2021	MANORANJAN PRATIHARI-MP	MANAS RANJAN BEHERA
212	10809/2022 WP(C)/20216/2022	SASMITA NAYAK-MP	SAMEER KUMAR DAS
213	10810/2022 WP(C)/20219/2022	BIJU JANATA DAL, BBSR-MP	SARADA PRASANNA SARANGI
214	10811/2022 WP(C)/35841/2021	SMITA PARIDA-MP	
215	10812/2022	RANJITA INFRA DEVELOPER PVT. LTD., RAYAGADA-MP	GIRIDHARI SINGH

216	WP(C)/20226/2022 10813/2022	BIMBADHAR MAHARANA-MP	
217	WP(C)/18199/2022 10814/2022	KRISHNA ORAM-MP	SIDHESWAR MALLIK
218	WP(C)/20225/2022 10815/2022	SPANDAN MISHRA-MP	PRASANT KISHORE RAY
219	WP(C)/20234/2022 10816/2022	NIRAD KUMAR SAHOO-MP	GYANENDRA KUMAR TRIPATHY
220	WP(C)/20237/2022 10817/2022	PABITRA LENKA-MP	DIGAMBARA MISHRA
221	WP(C)/20238/2022 10818/2022	DUSMANTA KUMAR LENKA-MP	DIGAMBARA MISHRA
222	WP(C)/20239/2022 10819/2022	HARSAMANI DEI-MP	S.RATH
223	WP(C)/20240/2022 10820/2022	SOURAVAMOY DAS-MP	BIDESH RANJAN BEHERA
224	WP(C)/5348/2022 10821/2022	MANOJ KU.MOHANTA-MP	M/S.SANJAY KU.MISHRA
225	WP(C)/17807/2014 10822/2022	BIMAL CHANDRA MISHRA-MP	SWAPNA KUMAR OJHA
226	WP(C)/36643/2021 10823/2022	PRATIMA DASH-MP	SWAPNA KUMAR OJHA
227	WP(C)/32662/2021 10824/2022	ST MINERALS PVT. LTD., BBSR-MP	AMITABH MISHRA
228	WP(C)/20246/2022 10825/2022	M/S SINGH CARRIER-MP	
229	WP(C)/14831/2022 10826/2022	DEBASIS DAS-MP	JAGANATH PATNAIK
230	WP(C)/5798/2022 10827/2022	SARBESWAR SWAIN-MP	TRILOCHAN PANIGRAHI
231	WP(C)/20247/2022 10828/2022	GANGADHAR BEHERA-MP	BICHITRA NARAYAN SATAPATHY
232	WP(C)/20249/2022 10830/2022	ST MINERALS PVT. LTD., BBSR-MP	AMITABH MISHRA
233	WP(C)/20250/2022 10831/2022	ST MINERALS PVT. LTD., BBSR-MP	AMITABH MISHRA
234	WP(C)/20251/2022 10832/2022	ABHAYA KUMAR SWAIN-MP	ARIJEET MISHRA
235	WP(C)/20253/2022 10833/2022	KAILASH CH.SAHU-MP	M/S.B.MOHANTY
236	WP(C)/14353/2010 10834/2022	KANCHAN PRAVA PRADHAN-MP	SIDHARTHA MISHRA 1
237	WP(C)/20258/2022 10835/2022	PRITISH KUMAR LENKA-MP	CHITTA RANJAN LENKA
238	WP(C)/20260/2022 10836/2022	PRINCIPAL, BRAHMESWAR DEGREE MAHAVIDYALAYA, SUNEER	SUNIL KUMAR DAS
239	WP(C)/20262/2022 10837/2022	SRI BELESWAR MOHADEB-MP	BHAWANI SANKAR PANIGRAHI
240	WP(C)/707/2022 10838/2022	DILLIP KUMAR MISTRI-MP	JITENDRA MOHANTY
241	WP(C)/9699/2022 10839/2022	RATNAMANI DAS-MP	GOPINATH SETHI
242	WP(C)/20263/2022 10840/2022	DURGA KUMAR NANDA-MP	SAMIR KUMAR MISHRA
243	WP(C)/17714/2022 10841/2022	SUJATA RATHA-MP	SWAPNA KUMAR OJHA
244	WP(C)/20264/2022 10842/2022	PRATIMA SAHOO-MP	SANGRAM KUMAR SINGH
245	WP(C)/20266/2022 10843/2022	NAYANA MALLICK-MP	SWAPNA KUMAR OJHA
246	WP(C)/20268/2022 10844/2022	ARATI NIKHANDIA-MP	
	WP(C)/7430/2012		



247	10845/2022 WP(C)/20270/2022	SAUMYA RANJAN PATTNAIK-MP	SAUBHAGYA KUMAR SAMAL
248	10846/2022 WP(C)/20271/2022	RASHMITA PATTNAYAK-MP	SANGRAM KUMAR SINGH
249	10847/2022 WP(C)/20272/2022	MINATI KUMARI DIKSHIT-MP	SWAPNA KUMAR OJHA
250	10848/2022 WP(C)/20273/2022	PRAKASH CHANDRA PANDA-MP	SANGRAM KUMAR SINGH
251	10849/2022 WP(C)/20277/2022	NIROD KUMAR ROUT-MP	SANGRAM KUMAR SINGH
252	10850/2022 WP(C)/20278/2022	DR. SHAKTI PRASAD SAHOO-MP	SIVA SANKAR CHAINI
253	10851/2022 WP(C)/20280/2022	RAGHUNATH SETHI-MP	SANGRAM KUMAR SINGH
254	10852/2022 WP(C)/22344/2017	STATE OF ORISSA-MP	
255	10853/2022 WP(C)/17977/2022	RUDRA NARAYAN PRADHAN-MP	SIDHARATH MISHRA 1, SATYABRATA MOHANTY
256	10854/2022 WP(C)/11210/2022	SYEDA SALMA-MP	NARAYAN PRASAD PARIJA
257	10855/2022 WP(C)/17613/2022	KALI PRASAD DEHURY-MP	GYANARANJAN SETHI
258	10856/2022 WP(C)/20491/2020	LALIT KUMAR KEJRIWAL-MP	PRASANTA KUMAR JENA
259	10857/2022 WP(C)/25147/2020	SURYAMANI PATRA-MP	K.J.PRAKASH
260	10858/2022 WP(C)/12640/2022	JATINDRA HANSDA-MP	DURGESH NARAYAN RATH
261	10859/2022 WP(C)/10931/2012	SUSMITA PAL-MP	
262	10860/2022 WP(C)/20286/2022	SAI VAISHNAVI ENTERPRISES, KORAPUT-MP	SASWAT KUMAR ACHARYA
263	10861/2022 WP(C)/20288/2022	SK.MEHABOOB-MP	SUBASH CHANDRA PUSPALAKA
264	10862/2022 WP(C)/6976/2018	RAJ KISHORE MISHRA-MP	BIBEKANANDA BHUYAN
265	10863/2022 WP(C)/20292/2022	SAI VAISHNAVI ENTERPRISES, KORAPUT-MP	SASWAT KUMAR ACHARYA
266	10864/2022 WP(C)/6978/2018	RAJ KISHORE MISHRA-MP	BIBEKANANDA BHUYAN
267	10865/2022 WP(C)/20294/2022	SOMANATH BEHERA-MP	SUBASH CHANDRA PUSPALAKA
268	10866/2022 WP(C)/13266/2014	BASANTA KU.DAS-MP	BIBEKANANDA BHUYAN
269	10867/2022 WP(C)/20297/2022	M.RAJALAXMI REDDY-MP	DAYANANDA MOHAPATRA
270	10868/2022 WP(C)/20301/2022	SUSHANT BEHERA-MP	GYANA RANJAN SETHI
271	10869/2022 WP(C)/36270/2021	KISHORI KUMBHAR-MP	SARAT CH. MEKAP
272	10870/2022 WP(C)/36270/2021	KISHORI KUMBHAR-MP	SARAT CH. MEKAP
273	10871/2022 WP(C)/20304/2022	KURTIBASA HANS-MP	SUSHANTA KUMAR JOSHI
274	10872/2022 WP(C)/13770/2022	RATNAKAR TRIPATHY-MP	AMIT PRASAD BOSE
275	10873/2022 WP(C)/20306/2022	AMBIENCE INSTITUTE OF TECHNOLOGY AND MANAGEMENT-BBSR-MP	AMIT PRASAD BOSE
276	10874/2022 WP(C)/13647/2022	SANATAN BALABANTARAY-MP	AKHAYA BISWAL
277	10875/2022 WP(C)/18095/2022	RAJESH KUMAR KAR-MP	MAHESWAR MOHANTY
278	10876/2022	MAMATA BIDHAR-MP	M/S.KALI PRASANNA MISHRA

279	WP(C)/17252/2019 10877/2022	MAMATA BIDHAR-MP	M/S.KALI PRASANNA MISHRA
280	WP(C)/17252/2019 10878/2022	KASINATH PARIDA-MP	CHANDRAKANTA NAYAK
281	WP(C)/20328/2022 10879/2022	SUBARNA MOHAPATRA-MP	
282	WP(C)/12632/2022 10880/2022	ESHWAR SAHANI-MP	H.N.MOHAPATRA
283	WP(C)/26791/2017 10881/2022	BARNA BHATTACHARYA-MP	HRUDANANDA MOHAPATRA
284	WP(C)/26789/2017 10882/2022	BRAJABANSHI PANDA-MP	H.N.MOHAPATRA
285	WP(C)/27012/2017 10883/2022	SITA NAIK-MP	AMIT PRASAD BOSE
286	WP(C)/20334/2022 10884/2022	USHA KANTA PATRO-MP	SIDDHARTH PRASAD MISHRA
287	WP(C)/20335/2022 10885/2022	LAXMI PRASAD BEHERA-MP	AMIT PRASAD BOSE
288	WP(C)/20340/2022 10886/2022	THE MANAGEMENT, NEELACHAL HOSPITAL PVT. LTD., BBSR	MOHAN NANDA
289	WP(C)/11905/2022 10887/2022	MINATI GURU-MP	AMIT PRASAD BOSE
290	WP(C)/20344/2022 10888/2022	SHAKTI PRASAD KAR-MP	KIRTITA BANERJEE
291	WP(C)/18563/2022 10889/2022	M/S EXCEL SECURITY AND ALLIED SERVICES P LTD., KHURDA-MP	
292	WP(C)/17614/2022 10890/2022	TARINI KUMAR MISHRA-MP	AMIT PRASAD BOSE
293	WP(C)/20350/2022 10891/2022	DATUM MICRO CREDIT-MP	LALATENDU SAMANTARAY
294	WP(C)/5451/2022 10892/2022	KALPANA MISHRA-MP	AMIT PRASAD BOSE
295	WP(C)/20353/2022 10893/2022	JAMUNA PRADHAN-MP	AMIT PRASAD BOSE
296	WP(C)/20356/2022 10894/2022	GAYATRI SETH-MP	PRADEEP KUMAR MAHAPATRA
297	WP(C)/19353/2022 10895/2022	SUBIMAL DAS-MP	
298	WP(C)/15885/2022 10896/2022	UNION OF INDIA-MP	M/S. A.MOHANTY
299	WP(C)/5291/2002 10897/2022	GOPAL CHANDRA MISHRA-MP	PARTHA SARATHI DAS
300	WP(C)/20365/2022 10898/2022	PMR CONSORTIUM, BBSR-MP	LALIT KUMAR MAHARANA
	WP(C)/14745/2022		